

THE GOA, DAMAN AND DIU MINING CONCESSIONS (ABOLITION AND  
DECLARATION AS MINING LEASES) ACT, 1987

ACT NO. 16 OF 1987

[23rd May, 1987.]

An Act to provide for the abolition of the mining concessions in operation in the Union territory of Goa, Daman and Diu and specified in the First and the Second Schedules, and for the declaration of such mining concessions as mining leases under the Mines and Minerals (Regulation and Development) Act, 1957 with a view to the regulation of the mines to which such concessions relate and for the development of minerals under the control of the Union and for matters connected therewith or incidental thereto.

WHEREAS certain mining concessions have been granted in perpetuity under the former Portuguese Mining Laws (Decree of 20th day of September, 1906) in the territories now included in the Union territory of Goa, Daman and Diu by the former Portuguese Government and by the Government of Goa, Daman and Diu:

AND WHEREAS the aforesaid mining laws have ceased to be in force and doubts have been expressed as to whether such mining concessions are mining leases within the meaning of the Mines and Minerals (Regulation and Development) Act 1957 (67 of 1957):

AND WHEREAS it is expedient in the public interest to abolish such mining concessions and declare them as mining leases under the aforesaid Act for the purpose of making the provisions of that Act applicable to the mines to which such concessions relate with a view to the regulation of such mines and for the development of minerals under the control of the Union so as to subserve the common good:

BE it enacted by Parliament in the Thirty-eighth Year of the Republic of India as follows:—

CHAPTER I

PRELIMINARY

**1. Short title.**—This Act may called the Goa, Daman and Diu Mining Concessions (Abolition and Declaration as Mining Leases) Act, 1987.

**2. Definitions.**—In this Act, unless the context otherwise requires,—

- (a) “appointed day” means the 20th day of December, 1961;
- (b) “Commissioner” means the Commissioner of Payments appointed under section 8;
- (c) “concession holder” means a person who has been granted a mining concession;
- (d) “date of assent” means the date on which the assent is given by the President to this Act;
- (e) “Goa, Daman and Diu” means the Union territory of Goa, Daman and Diu;
- (f) “mines and Minerals Act” means the Mines and Minerals (Regulation and Development) Act, 1957 (67 of 1957);
- (g) “mining concession” means a mining concession granted under the Portuguese Colonial Mining Laws, 1906 (Decree of 20th September, 1906);
- (h) “notification” means a notification published in the Official Gazette;
- (i) “prescribed” means prescribed by rules made under this Act;
- (j) “specified date” means such date as the Central Government may, for the purpose of any provision of this Act, by notification, specify; and different dates may be specified for different provisions of this Act;

(k) words and expressions used and not defined, but defined in the Mines Act, 1952 (35 of 1952) or the Mines and Minerals Act, shall have the meanings, respectively, assigned to them in those Acts.

**3. Act to override all other enactments, etc.**—The provisions of this Act shall have effect notwithstanding anything inconsistent therewith contained in any enactment (other than this Act), or any judgment, decree or order of any court, tribunal or other authority or any instrument having effect by virtue of any enactment other than this Act.

## CHAPTER II

### ABOLITION OF MINING CONCESSIONS AND DECLARATION AS MINING LEASES UNDER THE MINES AND MINERALS ACT

**4. Abolition, etc., of mining concessions.**—(1) Every mining concession specified in the First Schedule shall, on and from the appointed day, be deemed to have been abolished, and shall, with effect from that day, be deemed to be a mining lease granted under the Mines and Minerals Act, and the provisions of that Act shall, save as otherwise provided in this Act, apply to such mining lease.

(2) Every mining concession specified in the Second Schedule shall, on and from the day next after the date of grant of the said concession and specified in the corresponding entry in the eighth column of the said Schedule, be deemed to have been abolished and shall, with effect from that day, be deemed to be a mining lease granted under the Mines and Minerals Act, and the provisions of that Act shall, save as otherwise provided in this Act, apply to such mining lease.

(3) If, after the date of assent, the Central Government is satisfied, whether from any information received by it or otherwise, that there has been any error, omission or misdescription in relation to the particulars of any mining concession or the name and residence of any concession holder specified in the First or the Second Schedule, it may, by notification, correct such error, omission or misdescription, and on the issue of such notification, the First or the Second Schedule, as the case may be, shall be deemed to have been amended accordingly.

**5. General effect of declaring the mining concessions to be mining leases.**—(1) Where a mining concession has been deemed to be a mining lease under section 4, the concession holder shall, on and from the day mentioned in that section, be deemed to have become the holder of such mining lease under the Mines and Minerals Act in relation to the mine to which the mining concession relates, subject to the condition that the period of such lease shall, notwithstanding anything contained in that Act, extend up to a period of six months from the date of assent.

(2) On the expiry of the period of any mining lease under sub-section (1), it may, if so desired by the holder of such lease and on an application being made by him in accordance with the provisions of the Mines and Minerals Act and the rules made thereunder, be renewed on such terms and conditions, and up to the maximum period for which, such lease can be renewed under the provisions of that Act and the rules made thereunder.

## CHAPTER III

### PAYMENT OF AMOUNTS

**6. Payment of amounts to concession holders.**—Every concession holder specified in the second column of the First and the Second Schedules shall be given by the Central Government, in cash, and in the manner specified in Chapter IV, for the abolition of the mining concessions held by him, and declaring it as a mining lease, under section 4, an amount equal to the amount specified against him in the corresponding entry in the eighth column of the First Schedule and the ninth column of the Second Schedule, as the case may be.

**7. Payment of further amount.**—(1) There shall also be given by the Central Government, in cash, to every concession holder specified in the second column of the First and the Second Schedules, simple interest at the rate of four per cent. per annum on the amount specified against such concession holder in the corresponding entry in the eighth column of the First Schedule and the ninth column of the Second Schedule, as the case may be, for the period commencing on the date of assent and ending on the date of payment of such amount to the Commissioner.

(2) The amount referred to in sub-section (1) shall be in addition to the amount specified in the First Schedule or the Second Schedule, as the case may be.

#### CHAPTER IV

##### COMMISSIONER OF PAYMENTS

**8. Commissioner of Payments to be appointed.**—(1) For the purpose of disbursing the amounts payable to the concession holders under this Act, the Central Government shall appoint such person as it may think fit to be the Commissioner of Payments.

(2) The Central Government may appoint such other persons as it may think fit to assist the Commissioner and thereupon the Commissioner may authorise one or more of such persons also to exercise all or any of the powers exercisable by him under this Act and different persons may be authorised to exercise different powers.

(3) Any person authorised by the Commissioner to exercise any of the powers exercisable by the Commissioner may exercise those powers in the same manner and with the same effect as if they have been conferred, on that person directly by this Act and not by way of authorisation.

(4) The salaries and allowances of the Commissioner and other persons appointed under this section shall be defrayed out of the Consolidated Fund of India.

**9. Payment by the Central Government to the Commissioner.**—(1) The Central Government shall, within thirty days from the specified date, pay, in cash, to the Commissioner, for payment to the concession holders, a sum equal to the sum specified against the mining concessions in the First and the Second Schedules, together with the amount of interest referred to in section 7.

(2) A deposit account shall be opened by the Central Government, in favour of the Commissioner, in the Public Account of India, and every amount paid under this Act to the Commissioner shall be deposited by him to the credit of the said deposit account and the said deposit account shall be operated by the Commissioner.

(3) Records shall be maintained by the Commissioner in respect of each of the concession holder in relation to which payments have been made to him under this Act.

(4) Interest accruing on the amount standing to the credit of the deposit account referred to in sub-section (2) shall enure to the benefit of the concession holders.

**10. Claims to be made to the Commissioner.**—(1) Every concession holder, having a claim for the payment of the amount referred to in section 6, shall prefer such claim before the Commissioner within thirty days from the specified date:

Provided that if the Commissioner is satisfied that the claimant was prevented by sufficient cause from preferring the claim within the said period of thirty days, he may entertain the claim within a further period of thirty days, but not thereafter.

(2) The Commissioner shall fix a certain date on or before which every claimant shall file the proof of his claim.

(3) Not less than fourteen days' notice of the date so fixed shall be given by advertisement in one issue of the daily newspaper in the English language and one issue of any daily newspaper in the regional language as the Commissioner may consider suitable, and every such notice shall call upon the claimant to file the proof of his claim with the Commissioner within the time specified in the advertisement.

(4) Every claimant, who fails to file the proof of his claim within the time specified by the Commissioner, shall be excluded from the disbursement made by the Commissioner.

(5) The Commissioner shall, after such investigation as may, in his opinion, be necessary and after giving the concession holder, a reasonable opportunity of being heard, by order in writing admit or reject the claim in whole or in part.

(6) The Commissioner shall have the power to regulate his own procedure in all matters arising out of the discharge of his functions, including the place or places at which he will hold his sittings and shall, for

the purpose of making any investigation under this Act, have the same powers as are vested in a civil court under the Code of Civil Procedure, 1908 (5 of 1908), while trying a suit in respect of the following matters, namely:—

- (a) the summoning and enforcing the attendance of any witness and examining him on oath;
- (b) the discovery and production of any document or other material object producible as evidence;
- (c) the reception of evidence on affidavits;
- (d) the issuing of any commission for the examination of any witnesses.

(7) Any investigation before the Commissioner shall be deemed to be a judicial proceeding within the meaning of sections 193 and 228 of the Indian Penal Code (45 of 1860) and the Commissioner shall be deemed to be a civil court for the purposes of section 195 and Chapter XXVI of the Code of Criminal Procedure, 1973 (2 of 1974).

(8) A claimant, who is dissatisfied with the decision of the Commissioner, may prefer an appeal against the decision to the principal civil court of original jurisdiction within the local limits of whose jurisdiction the relevant mine is situated.

**11. Liability of Central Government to end on payment of claim.**—After admitting a claim under this Act, the amount due in respect of such claim shall be paid by the Commissioner to the person or persons to whom such amount is due, and, on such payment, the liability of the Central Government in respect of such claim shall stand discharged.

**12. Disputes how to be dealt with.**—In the event of there being a doubt or dispute as to the right of a person to receive the whole or any part of the amount referred to in section 6 or section 7, the Commissioner shall refer the matter to the court for a decision, and shall make the disbursement in accordance with the decision of the court.

*Explanation.*—In this section “court”, in relation to a mining concession, means the principal civil court of original jurisdiction within the local limits of whose jurisdiction the mines relating to such concession is situated.

**13. Undisbursed or unclaimed amount to be deposited to the general revenue account.**—Any money paid to the Commissioner which remains undisbursed or unclaimed after such payment for a period of three years shall be transferred by the Commissioner to the general revenue account of the Central Government; but a claim to any money transferred may be preferred to the Central Government by the concession holder entitled to such payment and shall be dealt with as if such transfer had not been made, the order, if any, for the payment of the claim being treated as an order for the refund of revenue.

## CHAPTER V

### MISCELLANEOUS

**14. [Amendment of Act 67 of 1957.]**—*Repealed by Repealing and Amending Act, 2001 (30 of 2001), s. 2 and The First Schedule (w.e.f. 3-9-2001).*

**15. Penalties.**—Any person who contravenes the provisions of this Act shall be punishable with imprisonment for a term which may extend to two years or with fine which may extend to two thousand rupees, or with both.

**16. Offences by companies.**—(1) Where an offence under this Act has been committed by a company, every person who at the time the offence was committed was in charge of, and was responsible to, the company for the conduct of the business of the company as well as the company, shall be deemed to be guilty of the offence and shall be liable to be proceeded against and punished accordingly:

Provided that nothing contained in this sub-section shall render any such person liable to any punishment, if he proves that the offence was committed without his knowledge or that he had exercised all due diligence to prevent the commission of such offence.

(2) Notwithstanding anything contained in sub-section (1), where an offence under this Act has been committed by a company and it is proved that the offence has been committed with the consent or connivance of, or is attributable to any neglect on the part of, any director, manager, secretary or other officer of the company, such director, manager, secretary or other officer shall be deemed to be guilty of that offence and shall be liable to be proceeded against and punished accordingly.

*Explanation.*—For the purposes of this section,—

(a) “company” means any body corporate and includes a firm or other association of individuals; and

(b) “director”, in relation to a firm, means a partner in the firm.

**17. Protection of action taken in good faith.**—(1) No suit, prosecution or other legal proceeding shall lie against the Central Government or any officer or other employee of that Government, or any person authorised by that Government for anything which is in good faith done or intended to be done under this Act.

(2) No suit or other legal proceeding shall lie against the Central Government or any officer or other employee of that Government or any person authorised by that Government for any damage caused or likely to be caused by anything which is in good faith done or intended to be done under this Act.

**18. Delegation of powers.**—(1) The Central Government may, by notification, direct that all or any of the powers exercisable by it under this Act, other than the powers conferred by sections 20 and 21, may also be exercised by such person or persons as may be specified in the notification.

(2) Whenever any delegation of power is made under sub-section (1), the person to whom such power has been delegated shall act under the direction, control and supervision of the Central Government.

**19. Declaration as to the policy of the State.**—It is hereby declared that this Act is for giving effect to the policy of the State towards securing the principles specified in clauses (b) and (c) of Article 39 of the Constitution.

*Explanation.*—In this section, “State” has the same meaning as in Article 12 of the Constitution.

**20. Power to make rules.**—(1) The Central Government may, by notification, make rules to carry out the provisions of this Act.

(2) Every rule made by the Central Government under this Act shall be laid, as soon as may be after it is made, before each House of Parliament, while it is in session, for a total period of thirty days which may be comprised in one session or in two or more successive sessions, and if, before the expiry of the session immediately following the session or the successive sessions aforesaid, both Houses agree in making any modification in the rule or both Houses agree that the rule should not be made, the rule shall thereafter have effect only in such modified form or be of no effect, as the case may be; so, however, that any such modification or annulment shall be without prejudice to the validity of anything previously done under that rule.

**21. Power to remove difficulties.**—If any difficulty arises in giving effect to the provisions of this Act, the Central Government may, by order, not inconsistent with the provisions of this Act, remove the difficulty:

Provided that no such order shall be made after the expiry of a period of two years from the date of assent.

**22. Validation.**—(1) Notwithstanding anything in any other law for the time being in force or any judgment, decree or order of any court, tribunal or other authority,—

(a) every concession holder shall, for the period commencing on and from the date when his mining concession had been declared to be a mining lease and ending with the date of expiry of the period of his lease under the provisions of this Act (hereafter in this section referred to as the said period), be liable to pay the dead rent or, as the case may be, royalty, due in respect of such lease under the provisions of the Mines and Minerals Act and the rules made thereunder, and such amount shall, save as otherwise provided in this section, be recoverable from him;

(b) any amount paid by the concession holder for the said period, either as a fixed tax or as a proportional tax, or both, or as a royalty under protest shall be deemed to have been dead rent or, as the case may be, royalty, paid in accordance with law and such amounts shall not be liable to be refunded; and

(c) due credit of all such amounts paid by a concession holder under clause (b) shall be given to him in determining the dead rent or, as the case may be, royalty payable by him under clause (a), as if this Act and the Mines and Minerals Act and the rules made thereunder had been in force at all material times, and accordingly—

(i) no suit or other proceeding shall be instituted, maintained or continued in any court or other authority against the Government or any person or authority whatsoever for the refund of any amounts paid by a concession holder under clause (b); and

(ii) no court shall enforce any decree or order directing the refund of any amounts so paid, on the ground that the mining concession is not a mining lease.

(2) For the removal of doubts, it is hereby declared that nothing in sub-section (1) shall be construed as preventing any person,—

(a) from questioning, in accordance with the provisions of the Mines and Minerals Act and the rules made thereunder, the assessment of any dead rent or royalty for the said period; or

(b) from claiming refund of any dead rent or royalty paid by him in excess of the amount due from him under the Mines and Minerals Act and the rules made thereunder.

THE FIRST SCHEDULE

[See sections 4(I), 6, 7 and 9(I)]

DETAILS OF MINING CONCESSIONS ABOLISHED AND DECLARED AS MINING LEASES ON  
AND FROM THE APPOINTED DAY

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
1.	Maria Severina Fernandes ora Camilo Agostinho Elias Fernandes, of Aldona (cabezasasal).	Anvalitembo	Fe/ Mang	Vadem	Sanguem	2 of 30-1-1929	14,300
2.	Domingos Jose Fernandes, of Aldona.	Paicatembo	Ditto	Netorlim	Ditto	1 of 26-8-1931	13,900
3.	Naria Alice Sodder Pereira of Vasco da Gama.	Aili Vagurbem	Ditto	Sancordem	Ditto	1 of 4-4-1937	14,300
4.	Timblo Irmaos Ltda, of Margao.	Bandodongor Cumbiadongor	Ditto	Verlem	Ditto	1 of 19-3-1941	9,300
5.	Xeo Abdul Kadat, of Sanguem.	Cudoitembo	Ditto	Bati	Ditto	3 of 19-3-1941	7,900
6.	Maria Seani Rephael, of Curchorem.	Amvandongor	Ditto	Curpem	Ditto	5 of 19-3-1941	12,500
7.	Maria Seani Rephael, of Curchorem.	Nidgulamoll dongor	Iron	Calem	Ditto	6 of 19-3-1941	11,900
8.	Empresa Minerio Comercila, of Goa.	Choriacho tembo dongor	Ditto	Bimbol of Calem	Ditto	7 of 19-3-1941	13,900
9.	Gangadhar N. Agrawal, of Margao.	Huldool dongor	Ditto	Ditto	Ditto	8 of 19-3-1941	14,300
10.	Companhia Nacional Agency, of Ponda.	Mollo or Moroda	Fe/ Mang	Darbandora	Ditto	9 of 19-3-1941	14,300
11.	Rajarama Naraina X Bandecar, of Vasco da Gama.	Nundem deulavoril dongor	Ditto	Nundem	Ditto	10 of 20-8-1941	14,200
12.	Comphania Mineira Dempo and Souza Ltda, of Goa.	Lamgao	Iron	Lamgao	Bicholim	11 of 20-8-1941	14,300
13.	Comphania Mineira Dempo and Souza Ltda, of Goa.	Vagachiper	Ditto	Bicholim	Ditto	12 of 20-8-1941	14,300

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
14.	Comphania Mineira Dempo and Souza Ltda, of Goa.	Gaotoor	Iron	Bordem	Bicholim	13 of 20-8-1941	14,300
15.	Comphania Mineira Dempo & Souza Ltda, of Goa.	Toticho mor dongor	Ditto	Mulgao	Ditto	14 of 20-8-1941	14,300
16.	Comphania Mineira Dempo and Souza Ltda, of Goa.	Mandurbaga	Ditto	Ditto	Ditto	15 of 20-8-1941	14,300
17.	Firm Elesbao Pereira and Sons Ltda, of Mormugao.	Padepanos	Fe/ Mang	Sancordem	Sanguem	17 of 22-10-1941	2,900
18.	Kurnool M.V. Maneer, of Bellery.	Vaguem	Ditto	Melauli	Satari	1 of 8-7-1942	14,400
19.	Hiri Bombo Gaunco, of Margao.	Santana tembo	Ditto	Vichundrem	Sanguem	1 of 6-10-1947	2,900
20.	Companhia Nacional Agency, of Penda.	Gonoxirem	Ditto	Verlem	Ditto	2 of 24-4-1949	13,400
21.	Firm S. Kantilal & Cia. Ltda, of Margao.	Shirgal Muddi	Ditto	Salauli	Ditto	3 of 13-6-1949	14,300
22.	Shri Rajaram N.X. Bandekar, of Vasco.	Monte de Sirigao	Iron	Sirigao	Bicholim	4 of 17-6-1949	14,300
23.	Firm Chowgule & Cia. Ltd, of Marmagao.	Cudplegaicho-Guer-Dongor	Ditto	Ditto	Ditto	5 of 8-7-1949	14,300
24.	Hiralal Khodidas, of Goa.	Gogoro or Gulcan Dongor	Fe/ Mang	Colomba	Sanguem	6 of 11-7-1949	10,100
25.	Lidia Belinda Simoes, of Goa.	Vagatto	Ditto	Ditto	Ditto	7 of 5-8-1949	9,900
26.	Bascora Seguna Corpo, of Vasco.	Cuncdacho Gholl	Ditto	Gudnem	Bicholim	8 of 12-8-1949	14,000
27.	Sociedade Mineira Goesa, of Panaji.	Macarxendo & Mauling-todcho Dongor	Ditto	Maulinguem	Ditto	9 of 23-9-1949	13,300
28.	Sociedade Mineira Goesa, of Panaji.	Chireachea Ambeacodil Dongurli and Cantonachi tembo	Ditto	Ditto	Ditto	10 of 23-9-1949	11,300



Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
29.	Gurudas Timblo, of Margao.	Gogolatembo	Ditto	Malcornem	Quepem	11 of 4-11-1949	9,400
30.	Firm Chowgule & Cia. Ltd, of Marmagao.	Goigonem	Iron	Mahem	Bicholim	13 of 18-11-1949	10,400
31.	Eurico da Silva Ataide e T. De Noronha, of Maem.	Orpale Anturlichem, etc.	Fe/Mang	Ditto	Ditto	14 of 18-11-1949	13,800
32.	Firm S. Kantilal & Cia. Ltd., of Margao.	Molhadvona, Concramol	Iron	Sancordem	Sanguem	16 of 23-12-1949	12,200
33.	Atmarama X. Poi Palondicar, of Margao.	Hunantlo Dongor	Fe/Mang	Colomba	Ditto	17 of 23-12-1949	6,400
34.	Aleixo Caetano Cardoso, of Raia.	Sem denom, esp.	Ditto	Navelim	Ditto	1 of 13-1-1950	3,200
35.	Gopinata Sinai Garco, of S. Lourenco.	Arembata	Ditto	Aturli	Bicholim	3 of 13-1-1950	3,000
36.	Firm Chowgule & Cia. Ltd., of Marmagao.	Govala	Ditto	Gautona	Ditto	4 of 13-1-1950	7,300
37.	Firm S. Kantilal & Cia. Ltd., of Margao.	Paicatembo	Ditto	Villiena	Sanguem	5 of 23-1-1950	10,400
38.	Quiteria Maria Gonsalves Noronha.	Godhodo	Ditto	Colomba	Ditto	6 of 27-1-1950	5,600
39.	Firm V.S. Dempo & Cia. Ltd., of Goa.	Culnavoril Sodo	Ditto	Dudal	Ditto	7 of 30-1-1950	5,600
40.	Rajaram Rangaji Poinguincar, of Ponguinim.	Chirabande Vali	Ditto	Patiem	Ditto	8 of 24-2-1950	11,800
41.	Mahamed Osman Muhamed Hashan, of Margao.	Cuditembo	Ditto	Curpem	Ditto	10 of 24-2-1950	8,900
42.	Firm Damodar Mangalji & Cia. Ltd., of Goa.	Costimol	Ditto	Costi	Ditto	11 of 24-2-1950	4,900
43.	Xec Abdul Kadar, of Sanguem.	Usqui Mordi	Ditto	Netorlim	Ditto	12 of 27-2-1950	14,300

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
44.	Xec Abdul Kadar, of Sanguem.	Chinchigalchi Calmati	Fe/Mang	Tudou	Sanguem	13 of 27-2-1950	14,200
45.	Firm Metha & Cia. Ltd., of Vasco da Gama.	Tilo dongor, etc.	Ditto	Curdi	Ditto	14 of 27-2-1950	4,900
46.	Roguvir Naraina Lotlecar, of Margao.	Bandadongor	Ditto	Verlem	Ditto	15 of 13-3-1950	10,100
47.	Roguvir Naraina Lotlecar, of Margao.	Bonquidongor or Bonquitembo	Ditto	Ditto	Ditto	16 of 13-3-1950	8,100
48.	Gurudas Timblo, of Margao.	Ondea Cail Mol, etc.	Ditto	Pale	Bicholim	17 of 27-3-1950	13,200
49.	Firm Damodar Mangalji & Cia. Ltd., of Goa.	Maulingmolo	Ditto	Carapur	Ditto	19 of 21-4-1950	3,100
50.	Quiteria Maria Gonsalves Noronha, of Margao.	Udo Dongor	Ditto	Colomba	Sanguem	20 of 21-4-1950	14,300
51.	Firm Chowgule & Cia. Ltd., of Margao.	Deureamvoilo tembo	Ditto	Vichundrem	Ditto	21 of 5-5-1950	7,400
52.	Firm Chowgule & Cia. Ltd., of Margao.	Paratembo Dongurli, etc.	Ditto	Costi	Ditto	22 of 5-5-1950	9,000
53.	Mandyan A. Parthasarthy, of Pernem.	Sem denominacao especial	Ditto	Zorulem	Pernem	23 of 8-5-1950	14,300
54.	Firm V.M. Salgaoncar e Irmao Ltd., of Vasco da Gama.	Dudaliacha Gauntonavoril Sodo e Gitoneasoda	Iron	Dudal	Sanguem	24 of 12-5-1950	13,000
55.	Sociedade Shri Mahalaximi Cia. Mineira Ltd., of Netorlim.	Maccdeatolem Mamatembo	Fe/Mang	Jaqui of Netorlim	Ditto	27 of 5-6-1950	10,400
56.	Marcos Marcelino P. De Souza, of Pileme.	Tasmsurly	Ditto	Dandola	Ponda	28 of 12-6-1950	12,900
57.	Marcos Marcelino P. De Souza, of Pilerne.	Calamatembi	Ditto	Tiurem	Ditto	29 of 12-6-1950	13,800
58.	Prafula Rajarama Hede, of Goa.	Godcavadea Javalachem Upor & Nagonim Buroda	Iron	Colem	Sanguem	30 of 16-6-1950	11,800

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
59.	Sociedade Timblo Irmaos Ltd., of Margao.	Devandongor	Fe/Mang	Rivona	Sanguem	31 of 7-7-1950	8,900
60.	Firm V.M. Salgaoncar e Irmao Ltd., of Vasco da Gama.	Motto	Ditto	Revora	Bardez	32 of 7-7-1950	4,900
61.	Sociedade Timblo Irmaos Ltd., of Margao.	Borga	Ditto	Rivona	Sanguem	34 of 2-10-1950	12,800
62.	Gangadhar Narsingdas Agrawal, of Margao.	Chandsuriacho Fatravoril dongor	Ditto	Netorlim	Ditto	35 of 2-10-1950	14,200
63.	Raia Porobo Baticar, of Sanguem.	Perchotembo	Ditto	Batie Cumbari	Ditto	37 of 10-10-1950	10,000
64.	Nilconta Jaganata Coulecar, of Mapusa.	Codeachem Devonavoril Molentil Zaga	Ditto	Sanvordem	Satari	38 of 10-11-1950	14,300
65.	Manohar H.N. Naik, Parulekar.	Gundegally or Chendo	Ditto	Dargalim	Pernem	39 of 11-12-1950	14,300
66.	Vishwasrao D. Chowgule, of Vasco da Gama.	Citeiros que ficam de ambos os lados de linha ferrea, etc.	Iron	Calem	Sanguem	40 of 22-12-1950	12,300
67.	Lidia Belinda Simoes, of Goa.	Molietembo Maquerim	Fe/Mang	Rivona	Ditto	42 of 29-12-1950	7,300
68.	Xec Mohamed Issac, of Goa.	Devapan or Devadongor	Ditto	Caurem	Quepem	1 of 8-1-1951	14,300
69.	Madeva Upendra Sinai Talaulikar, Panaji.	Saniem	Iron	Sancordem	Sanguem	2 of 8-1 -1951	7,200
70.	Firm V.S. Dempo & Cia. Ltd., of Goa.	Cantor	Fe/Mang	Curpem	Ditto	3 of 19-1-1951	14,000
71.	Vassudeva N. Sarmalkar, of Margao.	Vagagholl	Ditto	Molcornem	Quepem	4 of 2-2-1951	3,800
72.	Dinanata Mucunda S. Cuvelcar, of Raia.	Zamblimol & Cicilitembo	Ditto	Colomba	Sanguem	5 of 2-2-1951	7,200
73.	Gurudas Timblo, of Margao.	Chivanritembo or Chivaridogor	Ditto	Dongor	Ditto	7 of 9-2-1951	13,300

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
74.	Gurdas Timblo, of Margao.	Paicapanacho dongor	Fe/Mang	Pirla	Quepem	8 of 9-2- 1951	13,900
75.	Bhanudas Bablo S. Cossombo, of Sanguem.	Convorzoritembo Motatembo Bandoli dongor	Ditto	Curpem	Sanguem	9 of 12-2-1951	14,200
76.	Haider Caximo Can of Sanguem.	Vangi Bindi Advona, etc.	Ditto	Sulcorna	Quepem	10 of 23-2-1951	11,900
77.	Zoirama Bicaji Neugui, of Mapuca.	Avaliadongor	Ditto	Molcornem	Ditto	11 of 23-2-1951	11,400
78.	Francisca Sequeira of Nuvem.	Gorditembo	Ditto	Netorlim	Sanguem	12 of 26-2-1951	6,700
79.	Vishwasrao D. Chowgule, of Vasco da Gama.	Cararemdongor	Ditto	Colomba	Ditto	14 of 2-3-1951	14,300
80.	Vishwasrao D. Chowgule, of Vasco da Gama.	Partimsodo, etc.	Iron	Molem	Ditto	15 of 2-3-1951	11,500
81.	Vishwasrao D. Chowgule, of Vasco da Gama.	Pundavamgavoril Sodo	Iron	Dudal	Ditto	16 of 2-3-1951	11,800
82.	S. Kantilal & Cia. Ltd., of Margao.	Gottovo Dongor	Fe/Mang	Netorlim	Ditto	17 of 2-3-1951	6,300
83.	Xec. Alub, of Sanguem.	Zambutolem	Ditto	Tudou of Verlem	Ditto	19 of 9-3-1951	11,500
84.	Tulxidas Madeva X. Deulcar of Calem.	Careacodil Upri, Adam Tembo, etc.	Ditto	Maulinguem	Ditto	20 of 9-3-1951	12,500
85.	Zoiram Bhicaji Neugmi of Mapuca	Madiacho tembo Candalanche mol or Gormodi	Ditto	Cauremi	Quepem	21 of 19-3-1951	12,400
86.	Roguvir Sinai Garco, of S. Lourenco de Agacaim.	Casarman	Ditto	Salguinim Verlem	Sanguem	22 of 30-3-1951	4,700
87.	Gurudas Timblo, of Margao.	Moliadongor	Ditto	Tudou of Verlem	Ditto	23 of 30-3-1951	10,000
88.	Horichondra Saunlo N. Tari, of Sanguem.	Sadezamotil Rica	Ditto	Cumbari	Ditto	26 of 6-4-1951	11,900
89.	Firma Sesa Goa Ltd., of Goa.	Botvadeacho dongor	Ditto	Pissurlem	Satari	28 of 6-4-1951	3,500

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
90.	Damum Naique, of Curchorem.	Cosmoichem Mola	Fe/Mang	Sulcorna	Quepem	29 of 13-4-1951	3,500
91.	Mineira Prometedora Ltd., of Netorlim.	Folsadando or Vadvol	Ditto	Netorlim	Sanguem	32 of 13-4-1951	5,400
92.	Xec Adam Xac. Abubakar, of Margao.	Nissorval	Ditto	Colomba	Ditto	34 of 20-4-1951	14,000
93.	Gajanana P.N. Cormoli of Cacora	Chiunim Dongor, etc.	Ditto	Rivona	Ditto	35 of 20-4-1951	11,500
94.	Xec Abdul Gofur X.A. Agis of Sanguem.	Cumartolem Dongor, etc.	Ditto	Curpem	Ditto	37 of 20-4-1951	5,300
95.	Firm Chowgule and Cia, Ltd., of Marmagao.	Casana, Costimola, etc.	Iron	Costi	Ditto	38 of 20-4-1951	14,300
96.	Narahari S.S. Narvenkar, of Goa.	Pandava Xetavoilo Soddo & Vozro Sodo	Ditto	Santona of Quirlapale	Ditto	40 of 27-4-1951	14,200
97.	Roguvir R. Poinguincar, of Poinguinim.	Gurmulem	Fe/Mang	Cudnem	Bicholim	41 of 11-5-1951	9,600
98.	Firm Shantilal Kushaldar Irmaos, of Margao	Gotton Sorad tembo	Ditto	Netorlim	Sanguem	42 of 18-5-1951	9,100
99.	Firm V.S. Denpo and Cia, Ltd., of Goa.	Navientil Galivoril Advona Nagona, etc.	Ditto	Aglote	Ditto	43 of 18-5-1951	14,300
100.	Sociedade Shantilal Kushaldas & Irmaos, of Margao.	Joleracho dongor	Ditto	Maina	Quepem	44 of 18-5-1951	8,800
101.	Xembu Zoideva X. Moratto, of Sanguem.	Dhabella mola	Ditto	Undorna	Ditto	45 of 8-6-1951	13,300
102.	Vasantaram G. Metha, of Vasco da Gama.	Vatasur	Ditto	Colomba	Sanguem	46 of 15-6-1951	3,100
103.	Ramacrishna Dottu P. Loundo, of Sanquelim.	Goddibaim	Ditto	Navelim	Bicholim	47 of 18-6-1951	5,500

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
104.	Vicente J. F. Figueiredo, of Loutulim.	Madda-xeta-Jetona	Fe/Mang	Netorlim	Sanguem	48 of 25-6-1951	14,300
105.	Sociedade Mineira N. Ltd., of Margao.	Poicul Compro	Ditto	Melauli	Satari	49 of 6-7-1951	10,100
106.	Vassudeva N. Sarmalcar, of Margao.	Gola dongor	Ditto	Sulcorna	Quepem	50 of 6-7-1951	12,600
107.	Gurdas Timblo, of Margo.	Bhutabaincho dongor	Ditto	Verlem	Sanguem	51 of 20-7-1951	9,700
108.	Roguvir R. Poinguincar, of Poinguinim.	Thatatem Soddo	Iron	Darbandora	Ditto	52 of 23-7-1951	14,300
109.	Aec Abdul Gofur X.A. Agis, of Sanguem.	Pola dongore Dongore	Fe/Mang	Curpem	Ditto	53 of 3-8-1951	4,400
110.	Jeos Azavedo Duarte, of Sanguem.	Zamblidando	Ditto	Verlem	Ditto	54 of 3-8-1951	5,200
111.	Manchar H.N. Parulecar, of Mapusa.	Guellieme Gaval	Iron	Pissurlem	Satari	55 of 24-8-1951	12,600
112.	Daue Khan, of Sanguem.	Matta Conda	Fe/Mang	Rivona	Sanguem	58 of 3-9-1951	12,600
113.	Zoiram B. Neugui, of Mapuca.	Iembechc dongor	Ditto	Maina	Quepem	59 of 3-9-1951	14,200
114.	Minguel Mascarenhas, of Sanvordem.	Canelidongor	Ditto	Vichundrem	Sanguem	60 of 14-9-1951	11,800
115.	Mineira Nacional Ltd. of Panaji.	Cuddeagalivoril Sodo dongor	Iron	Santona Quirlapale	Ditto	62 of 1-10-1951	13,100
116.	Chandracanta F.Naigue, of Curchorem.	Gobaim or Cuntiem	Fe/Mang	Curpem	Ditto	63 of 19-10-1951	10,000
117.	Amalia Rodrigues G. Figueiredo, of Loutulim.	Polo Dongor & Dongor	Ditto	Ditto	Ditto	65 of 7-12-1951	8,400
118.	Firm S. Kantilal & Cia Ltd., of Margao.	Poxelacho Sodo	Ditto	Maida of Colem	Ditto	66 of 14-12-1951	14,200

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
119.	Firm S. Kantilal & Cia Ltd., of Margao	Gonesgudi Dongor	Fe/Mang	Rumademo of Netorlim	Sanguem	67 of 14-12-1951	4,900
120.	Mingoa Sociedade Mineira Goesa, SARL, of Goa.	Maindvolicho Sodo & Codeculnavoril Sodo	Iron	Codli	Ditto	69 of 14-12-1951	14,300
121.	Ramakanta Xetie of Bicholim.	Deulem	Ditto	Pissurlem	Satari	70 of 17-12-1951	14,300
122.	Firma V.M. Salgaoncar & Irmao Ltd., of Vasco da Gama.	Madei	Fe/Mang	Vantem	Ditto	71 of 21-12-1951	11,400
123.	Firm S. Kantilal and Cia, of Margao.	Anavladongor	Ditto	Molcornem	Quepem	1 of 4-1-1952	5,500
124.	Quiteria Maria Gonsalves, Noronha, of Mapusa	Connol-dad dongor	Ditto	Colomba	Sanguem	3 of 11-1-1952	12,900
125.	Firm S. Kantilal & Cia, Ltd., Margao.	Melcadongor	Ditto	Sancordem	Ditto	4 of 1-2-1952	10,600
126.	Ailiabhai S. Cacodcar, of Cacora.	Vancali temb	Ditto	Colomba	Ditto	5 of 1-2-1952	3,200
127.	Arnaldo Reis Cruz of Bena alim.	Fondiatolia-voridongor	Ditto	Netorlim	Ditto	7 of 1-2-1952	4,100
128.	Gopal Visvonata Godekar de Councilim.	Ubefatracodi-I dongri	Ditto	Maina	Quepem	8 of 1-2-1952	8,000
129.	Sociedade Timblo Irmaos Ltd., of Margao.	Santona Guro	Ditto	Sigao	Sanguem	9 of 1-2-1952	11,000
130.	Esvonta Datatraia Sadecar, of Margao.	Pandavamsodo	Ditto	Rivona	Ditto	10 of 1-2-1952	4,600
131.	Firm Damodar Mangalji & Cia. Ltd., of Goa.	Dobdobo	Ditto	Bicholim	Bicholim	11 of 4-2-1952	7,200
132.	Narahari S.S. Narvenkar of Goa.	Mainantil Murdi	Ditto	Santana of Quirlapale	Sanguem	12 of 8-2-1952	11,100

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
133.	Rucminibai S. Bhobe, wite of late Krishna Bhobe or Quexarbai, of Mapusa.	Apteachem-boroda	Fe/Mang	Onda	Satari	13 of 22-2-1952	3,700
134.	Badrudin Bavani, of Margao.	Nomoxitembo	Ditto	Rivona	Sanguem	14 of 22-2-1952	14,300
135.	Sadassiva D. Tiroder Margao.	Pistem	Ditto	Latambarcem	Bicholim	15 of 22-2-1952	8,900
136.	Sociedade Timbio Irmaos Ltd., of Margao.	Ambegal Jedit moddi	Ditto	Salginim of Verlem	Sanguem	16 of 25-2-1952	9,000
137.	Firm S. Kantilal & Cia Ltd., of Margao.	Toliavolli, Zambod, etc.	Ditto	Villiena	Ditto	17 of 29-2-1952	13,600
138.	Firm S. Kantilal & Cia. Ltd., of Margao.	Kairad & Talaoili	Ditto	Villiena of Bati	Ditto	18 of 29-2-1952	6,700
139.	Firm V.M. Salgaocar Irmao Ltd., of Vasco da Gama.	Molcornem	Ditto	Aglote	Ditto	19 of 29-2-1952	14,300
140.	Harichandra S.N. Tari, of Sanguem.	Vagamollofo-daguir, etc.	Ditto	Vichundrem	Ditto	21 of 29-2-1952	8,700
141.	Roque Santana Baneto, of Loutim.	Zambeamollo	Ditto	Rivona	Ditto	25 of 21-3-1952	7,100
142.	Firm Shantilal K. & Bros., of Margao	Chumimolo or Xissoria tembo	Ditto	Ditto	Ditto	28 of 28-3-1952	6,200
143.	Vasudeva D.S. Cosombo of Sanguem.	Borgadongrachim Fall, etc.	Ditto	Rivona	Ditto	29 of 28-3-1952	10,200
144.*							
145.	Vasantaram G. Metha of Vasco da Gama.	Navelem	Ditto	Curpem	Ditto	33 of 28-3-1952	8,200
146.	Firm V.S. Dempo & Cia. Ltd., of Goa.	Tambessodo	Ditto	Colomba	Ditto	35 of 4-4-1952	14,100



Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
147.	Firm V. S. Dempo & Cia. Ltd., of Goa.	Candulgo	Iron	Codali Carapur	or Bicholim	37 of 4-4-1952	14,300
148.	Hiru Bombo Gaunco, of Margao.	Santonatembo Bandaxetachem	Fe/Mang	Vichundrem	Sanguem	38 of 14-4-1952	14,300
149.	Vammona M. Zoixi, of Oxel.	Tialachem temba B. dongor, etc.	Ditto	Ozorim	Pernem	39 of 18-4-1952	14,300
150.	Roguvir S. Garco, of S. Luurencorde Agacaim.	Margamodil Dongor	Ditto	Salginem	Sanguem	40 of 18-4-1952	6,300
151.	Tucarama P. X. Parcar, of Colem.	Malia dongor	Ditto	Vadem	Ditto	41 of 21-4-1952	10,400
152.	Kamlanata N. Xetio, of Goa.	Batolem Dramafalential	Ditto	Betqui	Ponda	42 of 21-4-1952	1,500
153.	Sociedade Timblo Irmaos Ltd., of Margao.	Vagini dongor or Vagini Tembo	Ditto	Salginem	Sanguem	44 of 5-5-1952	3,200
154.	Sociedade Timblo Irmaos Ltd., of Margao.	Cormolem & Brog	Ditto	Cudnem	Bicholim	45 of 5-5-1952	5,800
155.	Joao Santana Gomes, Margao.	Bomaoatto	Ditto	Malauli	Satari	46 of 5-5-1952	5,100
156.	Joao Hugo Eduardo Sequeria, of Goa.	Chiudiadvona, etc.	Ditto	Darbandora	Sanguem	47 of 5-5-1952	14,300
157.	Xec. Mohamed Issac, of Sanguem.	Undirgala or Temache-avadiachem advona, etc.	Ditto	Cotarli	Ditto	48 of 30-5-1952	5,000
158.	Firm S. Kantilal & Cia. Ltd., of Margao.	Nansaconda or Nassaconda	Ditto	Naiquinim	Ditto	50 of 2-6-1952	6,900
159.	Roguvir Sinai Garco, of S. Lourenco de Agacaim.	Cazreanchem Culde Adj.	Iron	Cudnem	Bicholim	51 of 6-6-1952	11,400
160.	Raia Dotu S. Lade, Sanvordem.	Navelem dongor	Fe/Mang	Curpem	Sanguem	53 of 13-6-1952	4,500
161.	Raia Porobo Baticar, Sanguem.	Perchotembo	Ditto	Batie Cumbari	Ditto	54 of 13-6-1952	6,000

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				Village	Taluka		
1	2	3	4	5	6	7	8
162.	Shantilal Khushaldas & Bros., of Margao.	Rumadolem	Fe/Mang	Curdi	Sanguem	55 of 20-8-1952	13,200
163.	Visvasrao D. Chowgule, Vasco da Gama.	Khirnim dongor	Ditto	Salginim	Ditto	584 of 11-7-1952	3,000
164.	Quexcwa Sinai Cundo, of Margao.	Patiafala	Ditto	Colomba	Ditto	59 of 18-7-1952	14,000
165.	Firm S Kantilal & Cia. Ltd., of Margao.	Asni dongor	Ditto	Curdi	Ditto	60 of 18-7-1952	6,300
166.	Firm S. Kantilal & Cia. Ltd., of Margao.	Zamsodo or Capiacodichem	Ditto	Bati & Cumbari	Ditto	61 of 18-7-1952	7,300
167.	Vassudeva Madeva Salgaocar, of Vasco da Gama.	Matte Dando	Iron	Velguem	Bicholim	62 b of 18-7-1952	7,600
168.	D.B. Bandodkar of Panjim.	Ditto	Ditto	Ditto	Ditto	62 of 18-7-1952	7,000
169.	Atchuta Vishnu S. Velingear, of Velinga.	Vansvolatembo or ximevoril dongor	Fe/Mang	Vichundrem & Netorlim	Sanguem	67 of 18-8-1952	8,600
170.	Malbe Madeva S.R. Sar Dessai of Verem.	Vitcantor	Ditto	Virdi	Bicholim	68 of 18-8-1952	14,000
171.	Mingoa Sociedade Mineira Goesa, of Goa.	Gurmel	Ditto	Codli of Quirlapale	Sanguem	70 of 18-8-1952	14,300
172.	Firm Damodar Mangalj. & Cia. Ltd., of Goa.	Zambol & terr. adj.	Ditto	Villiena	Ditto	71 of 18-8-1952	4,300
173.	Sociedade Timblo Irmaos Ltd., of Margao.	Dobar, Tanca & Aglote Sodo	Ditto	Aglote	Ditto	73 of 18-8-1952	13,800
174.	Sociedade Verencar & Cia. Ltd., of Surla.	Dabo	Ditto	Surla	Bicholim	74 of 22-8-1952	14,300
175.	Voicunta Cadnekar of Margao.	Chunimolo or Gotifondatembo	Ditto	Colomba	Sanguem	75 of 29-8-1952	12,600
176.	Firm Sesa Goa Ltd., Goa.	Orasso dongor	Iron	Adolpale	Bicholim	76 of 8-9-1952	14,200

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				Village	Taluka		
1	2	3	4	5	6	7	8
177.	Firm V.M. Salgaoncar & Irmoas Ltd., of Vasco da Gama.	Pet Pagedongor, Bainem	Fe/Mang	Doro of Sanvordem	Sanguem	77 of 12-9-1952	8,600
178.	Soid Adam, of Quepem.	Deudongro	Ditto	Colomba	Ditto	78 of 19-9-1952	3,800
179.	Mineira Prometadora Ltd., Netorlim.	Eroca	Ditto	Netorlim	Ditto	81 of 26-9-1952	5,200
180.	Roguvira S. Garco, of S. Lourenco de Agacaim.	Pedamolla	Ditto	Colomba	Ditto	82 of 26-9-1952	14,300
181.	Firm V.M. Salgaoncar & I. Ltd., of Vasco da Gama.	Mardando & Barcati	Iron	Surla	Bicholim	83 of 26-9-1952	13,500
182.	Rajaram Narayan X. Bandekar of Vasco da Gama.	Jaquel or Jacadevichodongor	Fe/Mang	Pale	Ditto	84 of 3-10-1952	14,300
183.	Mussa Usman Ali, of Goa.	Gadichem Advona	Ditto	Curpem	Sanguem	85 of 10-10-1952	10,800
184.	Visnum S. Curchorcar, of Chandor.	Moscaurem of Cornol	Ditto	Rivona	Ditto	86 of 18-10-1952	13,700
185.	Firm V.S. Dempo & Cia. Ltd., of Goa.	Chedeudongor & Dardongor	Iron	Nuem	Canacona	87 of 13-10-1952	13,300
186.	Sociedade Timblo Irmoas Ltd. of Margao.	Copila gaichem Paul	Ditto	Sigao	Sanguem	88 of 7-11-1952	13,500
187.	Sociedade Litheferro Ltd., of Mapusa.	Calsanichomato de Oilmol Devachem udic & Golicoil, etc.	Iron	Advorpale	Bicholim	89 of 7-11-1952	6,800
188.	Balkrishna Porob Padgaoncar of Saligao.	Bamnavado e outros	Ditto	Latambarcem	Ditto	90 of 7-11-1952	7,100
189.	Babol Sanvlo N. Tari of Sanguem.	Ambadasorvo	Fe/Mang	Cotarli & Xeldem	Sanguem	91 of 7-11-1952	13,500
190.	Sociedade Timblo Irmaos Ltd., of Margao.	Dignem	Iron	Cudnem	Bicholim	92 of 14-11-1952	5,800

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
191.	Firm Chowgule & Cia. Ltd., of Marmagoa.	Monte Udo	Fe/Mang	Colemba	Sanguem	93 of 14-11-1952	10,600
192.	Firm V. S. Dempo & Cia. Ltd., of Goa.	Marsoddo	Ditto	Pissurlem	Satari	95 of 14-11-1952	14,200
193.	Firm S. Kantilal & Cia. Ltd., of Margao.	Cajucodil mola, Calia Mordi Magdiatemboe out. ter	Ditto	Viliena of Bati	Sanguem	96 of 14-11-1952	4,600
194.	Balcrisna Bahirji Patil, of Margao.	Sisso Calli dongor, etc.	Ditto	Curpem	Ditto	97 of 5-12-1952	8,400
195.	Firm Chowgule & Cia. Ltd., of Marmagoa.	Cazchemrame outroster adj.	Iron	Onda	Satari	98 of 5-12-1952	10,700
196.	Gangadhar Narsingdas Agrwal, of Margao.	Borchem Daticho Dongracho, etc.	Ditto	Sarvona	Vicholim	99 of 5-12-1952	14,300
197.	Gangadhar Narsingdas Agrawal, of Margao.	Apteachea Dativorli dongor	Ditto	Bordem	Ditto	100 of 5-12-1952	4,900
198.	Vamona Govinda Sinde, of Mapuca.	Caratuti de Deulvado	Fe/Mang	Morlem	Satari	102 of 15-12-1952	13,200
199.	Roguvira N. Lotlecar, of Margao.	Paicatembo or Cotlam da	Ditto	Netorlim	Sanguem	103 of 15-12-1952	7,100
200.	Viswasrao D. Chowgule, of Vasco da Gama.	Toliachem advona	Ditto	Aglote	Ditto	1 of 9-1-1953	11,200
201.	Viswasrao D. Chowgule, of Vasco da Gama.	Massana Moddi de Cammoluem dongor	Ditto	Candola	Ponda	2 of 9-1-1953	3,200
202.	Firm V. M. Salgaocar Irmaos Ltd. of Vasco da Garaa.	Poicul of Congorem	Ditto	Melauli & Conquirem	Satari	4 of 6-2-1953	11,400
203.	Martinho Coutinho Cuncolim.	Sem denominacao especial	Ditto	Tudou & Patiem	Sanguem	5 of 6-2-1953	13,600
204.	Crisna Mucunda Camotim of Assolna.	Bencremdando & Cadiabanda avoril dongor	Ditto	Jaqui of Netorlim	Ditto	6 of 6-2-1953	8,400

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
205.	Shantilal Kushaldas & Bros, of Margao.	Magmepan & Satarcarachem, etc.	Fe/Mang	Maina	Quepem	9 of 13-2-1953	3,300
206.	Lidia Belinda Simoes, of Goa.	Coti dongor	Ditto	Pirla	Ditto	10 of 13-2-1953	11,300
207.	Voicunta Canecar, of Margao.	Bateagal or Bateaxembugal	Ditto	Maina	Ditto	12 of 20-2-1953	4,500
208.	Sociedade Timblo Irmaos Ltd., of Margao.	Soddo	Iron	Surla	Bicholim	13 of 20-2-1953	12,700
209.	Sociedade Timblo Irmaos Ltd., of Margao.	Quelchem Tour, Tambdi Mati	Ditto	Cudnem	Ditto	14 of 20-2-1953	10,600
210.	Firm Oriente Ltd., of Margao.	Bibel Pata	Fe/Mang	Netorlim	Sanguem	15 of 2-3-1953	8,400
211.	Firm Damodar Mangalji & Cia. (India) Ltd., of Goa.	Conquirem Canvavoril dongor	Iron	Conquirem	Satari	18 of 6-3- 1953	12,900
212.	Abdul Satar Abdul Kadar Soudagar, of Margao.	Undrdvona & Odlotembo	Fe/Mang	Netorlim	Sanguem	20 of 6-3-1953	7,500
213.	Gangadhar Narsingdas Agrawal, of Margao.	Passariatembo	Ditto	Colomba	Ditto	21 of 9-3-1953	4,600
214.	Damodar Jaganata Amoncar, of Margao.	Ordolo dongor	Ditto	Sancordem	Ditto	22 of 13-3-1953	3,300
215.	Empresa Minero Commercial de Goa Ltd., of Margao.	Choriancho tembo dongor	Iron	Bimbol of Colem	Sanguem	23 of 6-4-1953	13,200
216.	Joao Santana Gomes, Junior of Margao.	Xelnemtembo, Costiadvona	Fe/Mang	Aglote of Sancordem	Ditto	25 of 10-4-1953	14,000
217.	Atchuta Panduronga P. Dessai, of Netorlim.	Borcotea dongor	Ditto	Vichundrem	Ditto	26 of 13-4-1953	10,800
218.	Firm V. M. Salgaocar & I. Ltd., of Vasco da Gama.	Tanque de Bonconem	Ditto	Aglote	Ditto	27 of 13-4-1953	11,200

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
219.	Narayan Ganesh Prabhu Zantye Bicholim.	Ontichem ran or Ponecanem & Bagaeta Ticana, etc.	Iron	Sarvona	Bicholim	28 of 24-4-1953	10,300
220.	Narayan Ganesh Prabhu Zantye Bicholim.	Conosiavoril, Gonesi achedativoril dongrachim Cutumbona, etc.	Fe/Mang	Ditto	Ditto	29 of 24-4-1953	11,300
221.	Sociedade Timblo Irmaos Ltd., of Margao.	Bonvorfonditem bo e outros	Ditto	Netorlim	Sanguem	30 of 24-4-1953	4,500
222.	Firm Chowgule & Cia. Ltd., of Marmagoa.	Pale dongor	Iron	Pale	Bicholim	31 of 24-4-1953	12,000
223.	Narahari Shivram X. Narvadednear of Goa.	Palietembo & Baqueriz	Fe/Mang	Curdi	Sanguem	32 of 24-4-1953	9,800
224.	Firm Damodar Mangalji & Cia., Ltd. of Goa.	Marsodo	Ditto	Surla	Bicholim	33 of 24-4-1953	11,200
225.	Nalini Camotim Sancoalkar or Nalini Manohar Kamat, Cacora.	Metacodil Anvlitembo	Ditto	Vadem & Siggonem	Ditto	35 of 15-5-1953	4,400
226.	Esvonta Visnum P. Raiturcar, of Margao.	Bagueatembo	Ditto	Netorlim	Ditto	36 of 15-5-1953	6,300
227.	Esvonta Visnum P. Raiturcar, of Margao.	Murmeatembo of Anvalicodop	Ditto	Curdi	Ditto	37 of 15-5-1953	4,600
228.	Marcos Marcelino P. de Souza of Pilerne.	Sem denominacao especial	Ditto	Mopa	Pernem	38 of 15-5-1953	9,400
229.	Lekhraj Nathormal of Goa.	Oilem Anvalem	Ditto	Arvalem	Bicholim	39 of 15-5-1953	12,300
230.	Xec Mahidin Xec Daud, of Vasco da Gama.	Khoiricho dongor	Ditto	Sancordem	Sanguem	40 of 15-5-1953	4,800
231.	Vassantram Ganpatram Mehta of Vasco da Gama.	Caliemola ou Calzarigogo	Ditto	Colomba	Ditto	41 of 22-5-1953	9,900

SI. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
232.	Firm Damodar Mangalji & Cia., (India) Ltd., of Goa.	Oriemola	Fe/Mang	Mocalem (Colem)	Sanguem	42 of 25-5-1953	10,000
233.	Xec Abdul Gofor, Xec Abdul Aziz of Curchorem.	Oiteiro Divodgal	Ditto	Curpem & Curdi	Ditto	43 of 25-5-1953	4,900
234.	Vincente Joao Filomeno Figueredo, of outulim.	Ganali dongor	Ditto	Varlem	Ditto	44 of 29-5-1953	6,700
235.	Jorge Anibal de Matos sequeira, of Goa.	Gungurem Belagal, etc.	Ditto	Mirancal	Ponda	46 of 1-6-1953	13,200
236.	Damodar Dundolica Moncar, of Ponchovadi.	Bogvota Cumiatembo	Ditto	Quiriapale	Sanguem	47 of 1-6-1953	9,100
237.	Sayad Issac, of Sanguem.	Deucol Cunbasai Escapaco	Ditto	Adcolna	Ponda	49 of 8-6-1953	11,300
238.	Firm V. M. Salgaocar & India, Ltda., of Vasco da Gama.	Madiem	Ditto	Sigao	Sanguem	50 of 8-6-1953	6,900
239.	Sripada Voicunta Naique of Bicholim.	Laquerem e outer adj.	Ditto	Bordem	Bicholim	54 of 12-6-1953	9,700
240.	Zacarias Antao, of Petalbatim.	Monte Iranqui	Ditto	Potrem	Sanguem	55 of 19-6-1953	11,300
241.	Firm Chowgule & Cia. Ltda., of Vasco da Gama.	Khuntiemolem	Ditto	Sulcorna	Quepem	57 of 19-6-1953	14,200
242.	Vishvasrao D. Chowgule, of Vasco da Gama.	Ganvancodil tod, etc.	Ditto	Gavancodil	Satari	59 of 26-6-1953	12,200
243.	Surlaji Sinari Cacodkar.	Cuntiemola Buido	Ditto	Molcornem	Quepem	60 of 26-6-1953	13,800
244.	Sociedade Timblo Irmaos Ltda., of Margao.	Bondradvona Daucona & Tanca	Iron	Codli & Darbandora	Sanguem	61 of 3-7-1953	11,800
245.	Sociedade Timblo Irmaos Ltda., of Margao.	Zanodem Soda	Fe/Mang	Molcornem	Quepem	62 of 3-7-1953	13,300

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
246.	Sripada Voicunta Naique, of Bicholim.	Medianchem ran or etc.	Fe/Mang	Cotorem	Satari	64 of 10-7-1953	11,000
247.	Firm Sesa Goa Ltda., of Goa.	Potvol, Modlovado, etc.	Ditto	Velgem	Ditto	65 of 17-7-1953	11,200
248.	Anibal Gabriel Pereira of Margao.	Guladvona	Ditto	Codar	Ponda	67 of 17-7-1953	7,700
249.	Vicente Fernandes of Merces.	Mortegal Mordi	Ditto	Uguem	Sanguem	68 of 17-7-1953	10,100
250.	Firm S. Kantilal & Cia., Ltda., of Margao.	Dobacho Dongor e ter, adj.	Ditto	Netorlim	Ditto	70 of 31-7-1953	3,200
251.	Vinaeca Naraina Bandekar, of Panaji.	Dongorvdao & Curdado	Ditto	Sanco dem	Ditto	71 of 31-7-1953	11,500
252.	Jaganata Crisanala P. Mambro, Mapusa.	Gantcaracho Dongor	Ditto	Bordem	Bicholim	72 of 10-8-1953	9,000
253.	Erasmo de Jesus Sequcira, of Goa.	Quegdicho Cono & Toleachem Advona	Ditto	Cotorem	Satari	73 of 10-8-1953	13,300
254.	Crisna Butu Saunto, of Borim.	Careadega Advona	Ditto	Codar	Ponda	75 of 10-8-1953	12,200
255.	Firm Damodar Mangalji & Cia (I) Ltda., of Goa.	Biptamol	Ditto	Sanvordem	Sanguem	76 of 10-8-1953	3,200
256.	Nalini Camotim Sancoaltar, of Cacova.	Tirtha	Ditto	Narora	Bicholim	77 of 10-8-1953	14,000
257.	Rauji Raja Sinai Quirtonim, of Goa.	Hedultembo	Iron	Pissurlem	Satari	80 of 14-8-1953	8,100
258.	Firm Shantilal K. & Bros. of Margao.	Goiband Mattem	Fe/Mang	Velguem	Bicholim	81 of 28-8-1953	4,600
259.	Gasa Goa Ltda., of Margao.	Suctoli Chimtecalavoril	Ditto	Sangod	Sanguem	82 of 28-8-1953	13,900
260.	Firm Damodar Mangalji & Cia (I) Ltda., of Goa.	Solla	Ditto	Colomba	Ditto	84 of 28-8-1953	11,800
261.	Vassudeva Madeva Salgaocar of Vasco da Gama.	Purmar and Parvedhat, etc.	Iron	Pale	Bicholim	86 of 4-9-1953	13,600



Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
262.	M/s. Sociedade Timblo Iramao's Ltd., of Margao.	Advona Tolemata & Caliguro	Iron	Sigao	Sanguem	87 of 7-9-1953	7,200
263.	Sociedade Timblo (I) Ltda., of Margao.	Cornol	Fe/Mang	Colomba	Ditto	88 of 11-9-1953	7,700
264.	Sociedade Timblo (I) Ltda., of Margao.	Chanfiadongor Vagantto	Ditto	Verlem	Ditto	89 of 11-9-1953	13,100
265.	Sociedade Timblo (1) Ltda. of Margao.	Nassamordier adj.	Ditto	Salginem	Ditto	90 of 11-9-1953	13,000
266.	Sociedade Javerbai & Cia. Ltd., of Margao.	Vegreaugundo	Ditto	Maina	Quepem	91 of 11-9-1953	8,200
267.	Fulgencio Francisco Monte, D'silva, Margao.	Dadiavoril Sodo, etc.	Ditto	Xelpi of Birondem	Satari	92 of 11-9-1953	14,200
268.	Viswasrao D. Chowgule, of Vasco da Gama.	Khind dongor & Uro tembo	Iron	Vaguriem	Ditto	93 of 21-9-1953	8,900
269.	Motiram Data Gound olcar, of Margao.	Gudiemola	Fe/Mang	Nirancal	Ponda	95 of 2-10-1953	12,700
270.	Sociedade Timblo (I) Ltda., of Margao.	Bonquivol of Bonquivola-dongor	Ditto	Rivona	Sanguem	96 of 2-10-1953	4,900
271.	Vassudeva M.Salgaocar, of Vasco da Gama.	Calafondicho sodo, etc.	Ditto	Sigao	Ditto	97 of 2-10-1953	8,600
272.	Sadassiva Sinai, Gaitondo, of Goa.	Conatto	Iron	Surla	Bicholim	98 of 2-10-1953	14,200
273.	Rosario Mascarenhas of Xeivona Quepem.	Jacoliche Battavoril dongor or Nagzor	Fe/Mang	Boma	Ponda	99 of 9-10-1953	5,900
274.	Raia Dotu Sinai Dade Sarvordem.	Canvorem Dongrachim advona or Navelim Dongrachim Palsona	Ditto	Canvorem Colomba	of Sanguem	100 of 9-10-1953	3,200

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
275.	Balcrisna Bhairji, of Margao.	Vagem	Fe/ Mang	Siroda	Ponda	102 of 9-10-1953	4,500
276.	Sripada Voicunta Naique of Bicholim.	Godecondichem mola	Ditto	Bordem	Bicholim	104 of 16-10-1953	7,400
277.	Sripada Voicunta Naique, of Bicholim.	Baga e Murvo ou Borga Cudguichea, etc.	Ditto	Piligao	Ditto	105 of 16-10-1953	9,500
278.	Vishwasrao D. Chowgule, of Vasco da Gama.	Ximechi Muddi Sopandta	Iron	Surla	Ditto	106 of 16-10-1953	12,800
279.	Vishwasrao D. Chowgule of Vasco da Gama.	Chicuchem mol	Ditto	Ditto	Ditto	107 of 16-10-1953	11,000
280.	V.N. Bandekar, of Panaji.	Curado e Potcalem	Ditto	Sancordem	Sanguem	108 of 16-10-1953	4,800
281.	Jose Cosme da Costa, of Curtorim.	Gavall	Iron	Pissurlem	Satari	110 of 16-10-1953	9,800
282.	Jaganata Genekar, of Panda.	Godacho dongor	Fe/ Mang	Dabolim of Siroda	Ponda	111 of 16-10-1953	7,900
283.	Ismail bin adulaif, of Goa.	Santlaunem	Ditto	Sancordem	Sanguem	112 of 23-10-1953	14,100
284.	Firm V.M. Salgeocar & Irmao Ltda., of Vasco da Gama.	Issoriem Vanganavoril dongor	Iron	Melauli	Satari	115 of 30-10-1953	13,000
285.	Firm Chowgule & Cia Ltda., Margao.	Bandavoril Tueda	Fe/ Mang	Vagurbem	Ponda	116 of 30-10-1953	8,900
286.	Xec Cadar Xec Usman, of Goa.	Carva Sorio Carva Advona	Ditto	Vichundrem	Sanguem	120 of 2-11-1953	5,500
287.	Sociedade Timblo Irmaos Ltda., of Margao.	Mata of Velquemcho dongor	Iron	Velguem	Bicholim	121 of 13-11-1953	6,700
288.	Vicente Joao Filomeno de Sequeiredo, of Loutulim.	Tarcem Moli	Fe/ Mang	Quirlapalee Codli	Sanguem	123 of 4-12-1953	14,100
289.	Vicente Joao Filomeno de Sequeredo, of Loutulim.	Codguicho Dongor etc.	Ditto	Quirlapale	Ditto	124 of 4-12-1953	14,200

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
290.	Vicente Joao Filomeno de Sequeiredo, of Loutulim.	Bigsorvo or Bissorvo	Fe/Mang	Cormonem	Sanguem	125 of 4-12-1953	14,100
291.	Mingoa Sociedade Mineira Goesa, of Goa.	Caodia Soddo	Iron	Codli	Ditto	126 of 4-12-1953	14,300
292.	Pundolica P. Xete Narvencar, of Sanguem.	Gorbata e ter adj.	Fe/Mang	Salauli	Ditto	128 of 4-12-1953	6,400
293.	Pundolica P. Xete Narvencar, Sanguem.	Ditto	Ditto	Ditto	Ditto	128 of 4-12-1953	6,400
294.	Sociedade Timblo Irmao Ltda., of Margao.	Nos aforamentos particulares de Dinacor Amencar	Ditto	Madapsi of Orgao	Ponda	130 of 18-12-1953	4,500
295.	Sociedade Timblo Irmao Ltda., of Margao.	Bibiamordi	Ditto	Vichundrem	Sanguem	132 of 18-12-1953	13,600
296.	Sociedade Timblo Irmao Ltda., of Margao.	Manbea Gudo e Alvantini mollo	Ditto	Verlam	Ditto	133 of 18-12-1953	14,000
297.	Sociedade Timblo Irmao Ltda., of Margao.	Navetem Dongor	Ditto	Salginem	Ditto	135 of 18-12-1953	9,400
298.	Sociedade Timblo Irmao Ltda., of Margao.	Chanfeadongor	Ditto	Verlem	Ditto	137 of 18-12-1953	14,300
299.	Sociedade Timblo Irmao Ltda., of Margao.	Pigadapada	Ditto	Verlem Netorlim	of Ditto	138 of 18-12-1953	13,600
300.	Sociedade Timblo Irmao Ltda., of Margao.	Murmunem	Ditto	Melauli	Satari	139 of 18-12-1953	13,200
301.	Sociedade Timblo Irmao Ltda., of Margao.	Ghottimolli	Ditto	Surla	Bicholim	140 of 18-12-1953	6,700

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
302.	Firm Oriente Limitada, of Margao.	Soutigundo	Fe/Mang	Nanuz	Bicholim	141 of 18-12-1953	4,200
303.	Baburao Anta Raicar, of Margao.	Temculi & Santorem	Ditto	Siroda	Ponda	142 of 18-12-1953	4,400
304.	Sociedade Timhlo Irmaos Ltda., of Margao.	Sailetembo	Iron	Sangod	Sanguem	143 of 18-12-1953	14,300
305.	Narahari Siuram Shet Narvehkar, of Goa.	Vacanaltil Temculi	Fe/Mang	Vacoli of Cimada	Ponda	144 of 18-12-1953	12,200
306.	Vicente Jaso F. de Figueirodo	Arvodem	Ditto	Loutulim	Salcete	1 of 4-1-1954	6,000
307.	Sucilabal Ananda Keni of Goa.	Purnicoda & Pevanchem Conn.	Ditto	Advoi	Satari	2 of 4-1-1954	5,600
308.	Mingoa Soc. Mineira Goesa, SARL., of Goa.	Cancagalleu Tolope Borchemtemb	Iron	Maulinguem	Bicholim	3 of 15-1-1954	4,600
309.	Mablu Saunto Gaunco Dessai, of Xeldem	Fdutembo ou Edumola	Fe/Mang	Bati	Sanguem	4 of 15-1-1954	12,700
310.	Firm V. S. Dempo & Cia Ltda., of Goa.	Onvalienchi Math	Ditto	Onvaliem	Satari	5 of 22-1-1954	13,900
311.	Firm Shantilal Kushaldas & Bros., of Margao.	Oxelavoril dongor	Ditto	Naundem	Sanguem	7 of 1-2-1954	2,500
312.	Raia Porobo Baticar, of Sanguem.	Pedadongor	Ditto	Mangal	Quepem	8 of 5-2- 1954	6,200
313.	Atchuta Visnum S Velingcar, of Velinga.	Dovormeacodil doirem e outs	Ditto	Rivona	Sanguem	11 of 16-2-1954	11,200
314.	Jorge Anibal de Matos Sequeira, of Goa.	Chanfericho Advo dongor	Ditto	Govaneni	Satari	12 of 16-2-1954	4,900
315.	Ramabai Ananta Avde, of Quepem.	Moiandega e penota	Ditto	Curdi	Sanguem	13 of 19-2-1954	4,300
316.	Visnudas Narotemdes, of Goa.	Raigodda Ambe Botacho	Ditto	Ussopa	Bicholim	14 of 19-2-1954	12,800

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
317.	Vassudeva Madeva Salgaocar, of Vasco da Gama.	Caraichem Mol, Aforamento do Mouros e Godeachi Mosone	Fe/Mang	Siroda	Ponda	15 of 19-2-1954	7,000
318.	Sociedade Timblo I. Ltda., of Margao.	Edumola ou Visnumgal	Ditto	Rivona	Sanguem	16 of 22-2-1954	13,800
319.	Sociedade Timblo I. Ltda., of Margao.	Godmadongor Aram Mordi	Ditto	Salginem	Ditto	17 of 22-2-1954	13,400
320.	Gangadhar Naringdas Agrawal, of Margao.	Ambeachodongor	Ditto	Bordem	Bicholim	18 of 1-3-1954	6,700
321.	Roguvir Sinai Garco, of Agacaim.	Culnamol or Culna.	Ditto	Tudou	Sanguem	19 of 1-3-1954	12,000
322.	Firma V. S. Dempo & Cia Ltda., of Goa.	Onvaliechem Paltona	Iron	Ouvaliem	Satari	20 of 5-3-1954	13,000
323.	Firma V. S. Dempo & Cia Ltda., of Goa.	Tolpi e Mardando	Ditto	Cudnem e Surla	Bicholim	21 of 5-3-1954	9,400
324.	Voicunta Srinivassa Dempo, of Goa.	Borcotem	Ditto	Colem	Sanguem	22 of 5-3-1954	10,000
325.	Hari Visnum Lotlecar, of Margao.	Vitalachem Xetavorchi Maddi e Nilaula	Ditto	Talauli	Ditto	23 of 8-3-1954	9,700
326.	Vassudeva M. Salgaocar, of Marmagao.	Pedichem Tour	Ditto	Vantem	Satari	25 of 19-3-1954	7,500
327.	Crispino Rodrigues, of Sanguem.	Dando Cajumolaoilo Soddo	Ditto	Muguli	Sanguem	27 of 22-3-1954	12,900
328.	Firma Shantilal Kushaldas e Irmaos of Margao.	Ponsivadivoril Advona	Ditto	Aglote	Ditto	28 of 9-4-1954	3,300
329.	V.M. Salgaocar e Irmao, of Vasco da Gama.	Mardando	Iron	Surla	Bicholim	29 of 19-4-1954	10,500

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
330.	Firma Chowgule & Cia Ltda., of Vasco da Gama.	Dongrado Goleacho dongor Mata e Carhal	Iron	Nadora	Bardez	30 of 19-4-1954	11,200
331.	Viswasrao D. Chowgule, of Vasco da Gama.	Semdenominacao especial	Fe/Mang	Sancordem	Sanguem	31 of 4-6-1954	12,300
332.	Firma Caxinata D. Naique Ltda., of Margao.	Suriagalivoril Mordi	Ditto	Talauli	Ditto	32 of 23-7-1954	9,300
333.	Gangadhar N. Agrawal, of Margao.	Culnamol e outros terrenos	Ditto	Muguli	Ditto	33 of 6-6-1954	14,100
334.	Caetano Jose Hugo V. Rodrigues, of Sanguem.	Ambdeabuttiho tembo or Penchem	Ditto	Salauli	Ditto	35 of 6-9-1954	11,800
335.	Minguel Santana T. de Souza, of Sancduelim	Tambdeamaticho tembo or navigal	Iron	Carapur	Bicholim	37 of 15-10-1954	6,700
336.	Firm Damodar Nangalji e Irmoas Ltda., of Goa.	Baladongor	Fe/Mang	Candeapar	Ponda	38 of 18-10-1954	10,300
337.	Firm Shantilal Kushaldas & Bros., of Margao.	Rameagolli talsaie topiagal	Iron	Sancordem e Darbandora	Sanguem	39 of 22-10-1954	8,000
338.	Firma V. S. Dempo & Cia. Ltda., of Goa.	Semdenominacao especial	Fe/Mang	Curpem	Ditto	40 of 22-10-1954	7,300
339.	Ailiabai Dessai, of Goa.	Culna Soddo	Iron	Cormonem	Ditto	41 of 5-11-1954	11,800
340.	Sociedade Timblo I. Ltda., of Margao.	Caximordid e caxidongor	Fe/Mang	Salginem	Ditto	42 of 26-11-1954	7,400
341.	Firm S. Kantilal Cia. & Ltda., of Margao.	Doro	Iron	Nanora de Latambarcem	Bicholim	44 of 6-12-1954	13,400
342.	Bhalchandra A. Avde, of Quepem.	Odamolla	Ditto	Sangod	Sanguem	45 of 6-12-1954	12,300
343.	Viswasrao D. Chowgule, of Vasco da Gama.	Chinvor Ghol	Ditto	Pirna	Bardez	46 of 6-12-1954	14,200

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
344.	Vassudeva M. Salgaocar, of Vasco da Gama.	Calafondicho soddo, etc.	Iron	Sigao	Sanguem	47 of 6-12-1954	8,100
345.	Salvador Femandes, of Sanguem.	Gholl dongor	Fe/Mang	Curpem	Sanguem	48 of 6-12-1954	11,500
346.	Vassudeva M. Salgaocar, of Marmagao.	Moitem Cumarvado e xaimartodd	Iron	Advolpale, Latambarcem e Moitem	Bicholim	49 of 6-12-1954	8,600
347.	Firm Damodar Mangalji & Cia. Ltda., Goa.	Ambeavelem Boroda	Fe/Mang	Surla	Ditto	1 of 14-1-1955	4,200
348.	Vinaeca Naraina Bandecar, Panaji.	Ocambo	Ditto	Piliem	Sanguem	2 of 14-1-1955	10,000
349.	Firm V. M. Salgamcare Irmaos Ltda., of Vasco da Gama.	Datimola	Ditto	Sancordem	Ditto	3 of 31-1-1955	13,400
350.	Sociedade Marzok & Cadar Ltda., of Margao.	Devachi Raim	Iron	Darbandora	Ditto	4 of 7-2-1955	11,100
351.	Narandas Poptlal, of Goa.	Countemdongor	Fe/Mang	Sigonem	Ditto	5 of 11-2-1955	8,800
352.	Sociedade Timblo Irmao Ltda., of Margao.	Mareta ou Marasoddo, etc.	Iron	Onda	Satari	6 of 18-2-1955	3,900
353.	Metelo X. Diniz.	Mandaadvona	Fe/Mang	Calem	Sanguem	8 of 26-3-1955	5,600
354.	Sociedade Mineiro Goesa Ltda., of Goa.	Maulingtodcho dongor	Iron	Maulinguem	Bicholim	9 of 2-4-1955	4,800
355.	Firma N. B. Kamat & Filhos Ltda., of Margao.	Chanfericho advo	Fe/Mang	Malpona	Satari	10 of 16-4-1955	14,000
356.	Abubakar Noor Mohamed (Buda Shet) of Panaji.	Sanvri batacho sodo	Iron	Velguem	Bicholim	12 of 30-4-1955	5,000
357.	Firma V.M. Salgaocar e Irmao Ltda., of Vasco da Gama.	Visnuporbachem Ariagall Iron e Chondra Vito ba Dessai	Ditto	Sigaoe	Sanguem	13 of 30-4-1955	10,100

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
358.	Abubaker Noor Mahomed (Budda Xete) of Goa.	Banastarime adacenes	Fe/Mang	Banastarim	Ponda	14 of 14-5-1955	3,200
359.	Francisco Xavier Patrocinio Furtado, of Benaullim.	Tollem e Cazumodi	Ditto	Ambeli	Satari	15 of 21-5-1955	14,100
360.	Vassudeva Guiri Quenim, of Goa.	Semdenominacao especial	Iron	Sonus Von Voliem	Ditto	16 of 18-6-1955	8,200
361.	Lidia Belinda Simoes, of Goa.	Ponsanadongor	Fe/Mang	Codi	Sanguem	17 of 25-6-1955	14,300
362.	Firm V. M. Salgaocar & Irmao Ltda., of Vasco da Gama.	Malpona Vanganvorildongor	Ditto	Malpona	Satari	18 of 2-7-1955	12,100
363.	Sociedade Timblo Irmaos Ltd., of Margao.	Bondumollo	Iron	Molen	Sanguem	19 of 9-7-1955	14,200
364.	Sociedade Timblo Irmaos Ltd., of Margao.	Siroli Culna	Ditto	Darbandora	Ditto	20 of 9-7-1955	14,100
365.	Sociedade Timblo Irmaos Ltd., of Margao.	Ordosoddo	Ditto	Cormonem E Codli	Ditto	21 of 9-7-1955	14,000
366.	Sociedade Timblo Irmaos Ltd., of Margao.	Odavoril tour	Ditto	Quirlapale	Ditto	22 of 9-7-1955	14,200
367.	Ramacrisna Bandari, of Goa.	Unia dongor	Iron	Querim	Ponda	23 of 9-7-1955	10,300
368.	Caxinata Panduronaga Xete Parcar, of Curchorem.	Vellem Poicul e Daisaunto	Fe/Mang	Darbandora	Sanguem	25 of 9-7-1955	9,900
369.	Firma Sesa Goa Ltda., of Goa.	Cajumolla, etc.	Ditto	Sancordem	Ditto	26 of 9-7-1955	6,200
370.	Firm S. Kantilal & Cia. Ltda., of Margao.	Udolxem e Madia vangana	Ditto	Ditto	Ditto	28 of 16-7-1955	13,900
371.	Atchuta Vishum S. Velingcar, of Velinga.	Lacavelem uporgaovatta	Ditto	Agllote	Ditto	29 of 23-7-1955	7,500
372.	Quessova Sinai Cundo, of Margao.	Zorla ou Zolla	Ditto	Xellpem	Ditto	30 of 30-7-1955	7,100



Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
373.	Firma Chowgule & Cia. Ltda., of Vasco da Gama.	Dangarvado outroz	Iron	Gavanem	Satari	31 of 30-7-1955	14,100
374.	Fir Sesa Goa Limiteda, of Goa.	Semdenom inacao especial	Fe/Mang	Pirna Nadora	Bardez	32 of 30-6-1955	6,200
375.	Antonio Francisco Sales de Andrade, of Sanguem.	Eduando ou mad everin	Ditto	Tudou	Sanguem	33 of 6-8-1955	14,200
376.	Gajanan Panduranga Xete Parcer.	Santonachi Upri	Iron	Dabal	Ditto	34 of 13-8-1955	14,100
377.	Sociedade Timblo Irmaos Ltd., of Margao.	Mauco eatodichi Nuli	Ditto	Pale	Bicholim	35 of 13-8-1955	13,000
378.	Sociedade Timblo Irmaos Ltd., of Margao.	UmoriemTican	Ditto	Surla	Surla	36 of 13-8-1955	5,100
379.	Sociedade Timbio Irmaos Ltd., of Margao.	Kirmolachem	Iron	Ditto	Bicholim	37 of 13-8-1955	8,700
380.	Sociedade Mineira Goesa Ltd., of Goa.	Millem dongor	Ditto	Darbonora	Sanguem	38 of 3-9-1955	14,300
381.	Sociedade Mineira Goesa Ltd., of Goa.	Xirvolculna	Ditto	Ditto	Ditto	39 of 3-9-1955	17,800
382.	V. M. Salgaoncar e Irmaos Ltda., of Vasco da Gama.	Quella	Ditto	Tivim	Bardez	41 of 5-11-1955	11,000
383.	Caetano F. Cipriano de Souza of Sanquelim.	Deulacodil tour	Fe/Mang	Nirancal	Ponda	1 of 18-1-1956	14,000
384.	Eurico da Silva de Ataide e Teive de Noronha, of Porvorim.	Bicholicho Choll	Iron	Mahem	Bicholim	2 of 18-1-1956	14,100
385.	Firm V. M. Salgaocar Irmaos Ltda., of Vasco da Gama.	Goteacho tembo ougoteacho molli	Fe/Mang	Malpona	Satari	3 of 1-2-1956	14,300

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
386.	Shantilal Khushaldas and Bros. of Margao.	Baburli sodo	Fe/Mang	Cormonem	Sanguem	4 of 1-2-1956	14,300
387.	S. Kantilal & Cia. Ltda., of Margao.	Niulitembo, Fatratembo	Iron	Bati, Valcem	Ditto	5 of 8-2-1956	14,300
388.	Marcos Marcelino P. de Souza, of Goa.	Gogal	Fe/Mang	Usgao	Bicholim	7 of 21-3-1956	14,000
389.	Badrudin Hussenhai Ramjee, of Goa.	Coro Pimpla codil Borod, etc.	Iron	Bordem	Ditto	8 of 28-3-1956	3,200
390.	Shantilal Kushaldas Bros., of Margao.	Aforamento de Burculo Sounsar	Fe/Mang	Arvalem	Ditto	9 of 28-3-1956	10,600
391.	Gopinata Sinai Garco, of Agacalm.	Gauntona ou Undorna e cormal, etc.	Ditto	Molcornem	Quepem	11 of 11-4-1956	13,500
392.	Maria Anamalia V. B. Mascarenhas Baganza, of Margao.	Mida	Ditto	Naiquinim	Sanguem	12 of 11-4-1956	7,500
393.	Jaising Maganalal, of Goa.	Derguna	Ditto	Vagurim	Satari	14 of 11-4-1956	6,500
394.	Marzook Cadar Ltda., of Margao.	Borgalle	Ditto	Colomba	Sanguem	18 of 18-4-1956	12,600
395.	Sociedade Lithoferro Ltda., of Mapusa.	Deugotimolavoril dongor	Iron	Sangod	Ditto	19 of 18-4-1956	12,100
396.	Hirabai Hegde, of Margao.	Bencre dando	Fe/Mang	Cumbari	Ditto	20 of 25-4-1956	7,600
397.	Roguvir Naraina Lotle ecar, of Margao.	Paicachi Zor, etc.	Ditto	Maina	Quepem	21 of 2-5-1956	8,600
398.	Roguvir Naraina Lotle ecar, of Margao.	Xeme-Vain anchea dongor	Ditto	Gangem	Satari	22 of 2-5-1956	13,900
399.	Roguvir Naraina Lotle ecar, of Margao.	Lalbag ou Maticho Zaga	Ditto	Carapur	Bicholim	23 of 2-5-1956	3,600

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
400.	Badrudin Hussenbhai Ramjee, of Margao.	Evalem Deulamol	Fe/Mang	Costi	Sanguem	24 of 16-5-1956	13,000
401.	Sheik Kadar Sheik Husman, of Goa.	Carpadegga etc.	Ditto	Codli	Ditto	25 of 16-5-1956	5,800
402.	Pedro Nolasco D'Souza, of Vasco da Gama.	Vis a Vis de estacao de ferro	Iron	Colem	Ditto	27 of 27-6-1956	8,900
403.	S. Kantilal & Cia. Ltda., of Margao.	Vilipiares	Ditto	Bati	Ditto	29A of 22-8-1956	14,100
404.	S. Kantilal & Cia. Ltda., of Margao.	Gonsumoddi	Ditto	Ditto	Ditto	30 of 22-8-1956	12,100
405.	Vinaeca Naique of Margao.	Madiencho Soddo	Ditto	Saigao	Ditto	31 of 22-8-1956	14,100
406.	Damodar Mangalji & Cia. Ltda., of Goa.	Quitalmotta, etc.	Ditto	Arvalem	Bicholim	33 of 22-8-1956	14,000
407.	Damodar Mangalji & Cia Ltda., of Goa.	Dob e adjacentes	Ditto	Saigao	Sanguem	34 of 22-8-1956	7,500
408.	S. Kantilal & Cia Ltda., of Margao.	Bamanulcadem e outres	Ditto	Talauli Cumbari e Bati	Ditto	36 of 29-8-1956	14,000
409.	Vassudeva Madeva Salgaocar of Vasco da Gama.	Aglotesoddo	Ditto	Aglote	Ditto	38 of 17-10-1956	4,300
410.	V. M. Salgaocar & Bros. Pvt. Ltd.	Malpona Culnavoril dongor	Ditto	Malpona	Satari	39 of 17-10-1956	7,700
411.	Firm V. M. Salgaocar & I Ltda., of Vasco da Gama.	Gainvadd dongor	Ditto	Aglote	Sanguem	40 of 17-10-1956	13,500
412.	Chowgule & Cia. Ltda., of Marmagao.	Cuntichem Tollem	Ditto	Ponocem	Satari	41 of 24-10-1956	9,900
413.	Roguvir Sinai Garco, of Margao	Carcareatempa	Fe/Mang	Tudoru	Sanguem	42 of 24-10-1956	11,200
414.	Joao Hugo Eduardo Sequeira, of Goa.	Tolpavaddo,etc.	Iron	Darbandora	Ditto	43 of 31-10-1956	14,300

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
415.	Firm V. M. Salgaocar e Irmaos, of Vasco da Gama.	Surlavain ganacho Vandivoril	Iron	Aglote	Sanguem	44 of 7-11-1956	13,300
416.	Avelino Francisco Fernandes, of Curchorem.	Purna e Gogoll	Ditto	Costi e Cananguinim	Ditto	45 of 12-12-1956	14,300
417.	Damodar Mangalji & Cia. Ltd., of Goa.	Vaguna Kuddo	Iron	Dabal	Ditto	46 of 12-12-1956	9,200
418.	Prakash Rajaram Hede, of Goa	Molliem Mangaddo	Fe/Mang	Corlim	Goa	48 of 19-12-1956	10,200
419.	Firm S. Kantilal & Cia. Ltda., of Margao.	Kariamola, etc.	Iron	Bati	Sanguem	49 of 19-12-1956	12,100
420.	Jorge Anibal de Matos Sequeira of Goa.	Gorbatta Mattideviculna	Fe/Mang	Maina	Quepem	50 of 19-12-1956	9,100
421.	Martinho Coutinho, Cuncolim.	Ubeafatricho dongor	Ditto	Pirla e Maina	Ditto	1 of 2-1-1957	9,200
422.	Roguvir S. Garco, of Margao	Zamblimollacho Soddo	Iron	Muguli	Sanguem	2 of 16-1-1957	13,000
423.	R.S. Garco, of Margao.	Anvaliamola, etc.	Ditto	Patiem e Tudou	Ditto	3 of 28-1-1957	14,300
424.	Naraina R. X. Amoncar, of Goa (Seguna Sitaram) Sirasat Legal heir).	Oileamola-voril Soddo	Ditto	Velguem	Satari	5 of 6-2-1957	12,400
425.	Atchuta Visnum Sinai Velingcar, of Velinga.	Purso Boto e Prediavoril Moddi	Fe/Mang	Rivona	Sanguem	6 of 6-2-1957	2,900
426.	Abdul Aziz Mohomed Jalal, of Goa.	Xelpem e Adjacentes	Ditto	Xelpem	Ditto	7 of 13-2-1957	12,800
427.	Jose Maximiano S. O. Menezes Cota, of Agacaim.	Sem denominacao especial	Ditto	Marna Assagao, Cuchelim e Mapusa	Bardez	8 of 27-2-1957	13,900
428.	Shaik, Aiyula, of Sanguem.	Oiteiro Matir, etc.	Iron	Candola	Ponda	10 of 25-3-1957	13,600

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
429.	Firm Damodar Mangalji & Cia. Ltda., of Goa.	Periudoc e Masticulnachim Advona	Iron	Santona	Sanguem	11 of 29-4-1957	9,300
430.	Firm Chowgule & Cia. Ltda., of Mormugao.	Bozruguro, predio Pantovoril vall, etc.	Ditto	Costi Dudal	Ditto	12 of 29-4-1957	2,900
431.	Sociedade Timblo Irmos Ltda., of Margao.	Carela e Dandia dongor	Fe/ Mang	Xelpem	Ditto	13 of 6-5-1957	10,000
432.	Francisco Cecilio Jorge Sequeira, of Goa.	Dolicho dongor e ter. adjts	Ditto	Aturli e Naroa	Bicholim	14 of 6-5-1957	10,000
433.	Joaquim Antonio Maria Baptista, of Silva.	Moticho Dongor	Ditto	Nanuz Ganguem	Ditto	18 of 13-5-1957	14,900
434.	Sociedade Timblo Irmos Ltda., of Margao.	Davoscoramolo Vaddo	Iron	Carapur	Ditto	18A of 20-5-1957	8,300
435.	Francisco Cecilio, Jorge Sequeira, of Goa.	Predio Ambexim	Ditto	Pale	Ditto	19 of 20-5-1957	14,300
436.	Sociedade Timblo Irmaos Ltda., of Margao.	Oiteiro Fanascantem e Mas galicho soddo	Ditto	Quirlaple	Sanguem	20 of 20-5-1957	14,300
437.	Sociedade Timblo Irmaos Ltda., of Margao.	Suriagal Murdi	Ditto	Bati	Ditto	21 of 20-5-1957	8,500
438.	Sociedade Timblo Irmaos Ltda., of Margao.	Cancamolla e Halditembo	Fe/ Mang	Rivona	Ditto	22 of 20-5-1957	3,900
439.	Krishna Vamona Keni, of Goa.	Don ou Dudo nem e Polpi entre si ligados	Ditto	Nanora	Bicholim	23 of 20-5-1957	4,000
440.	Ramacanta Visnum Sinai Velingcar, of Velinga.	Corpadega, Valuco predio parna, etc.	Iron	Darbandora	Sanguem	24 of 3-6-1957	8,600
441.	Viswasrao Dataji Chowgule, of Marmagoa.	Conquichem Ran	Fe/ Mang	Piocul e Darbandora	Satari Sanguem	25 of 3-6-1957	10,800

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
442.	Firm Chowgule & Cia. Ltda., of Marmagoa.	Bimbol dongor e ter adjits	Iron	Xelopo Curado	Satari	26 of 3-6-1957	14,300
443.	Mussa Xequé Usman, of Goa.	Dudagal culna, etc.	Ditto	Colem	Sanguem	27 of 3-6-1957	12,000
444.	Santana Fernandes, of Margao.	Soddo	Ditto	Curtorim	Salcete	28 of 1-7-1957	14,300
445.	S. Kantilal & Cia. Ltda., of Margao.	Carimol Charidimol	Ditto	Cumbari	Sanguem	31 of 12-8-1957	14,100
446.	S. Kantilal & Cia. Ltda., of Margao.	Mudanrica	Ditto	Bati	Ditto	32 of 12-8-1957	16,700
447.	Roguvir Sinai Garco, of S. Lourenoo.	Tolem Bibla, etc.	Ditto	Rudou	Ditto	33 of 12-8-1957	13,800
448.	Firm Shantilal Kushaldas and Bros., of Margao.	Iranqui	Ditto	Potrem	Ditto	34 of 26-8-1957	7,600
449.	Ghanaxama Naraher Thaker, Panji-Goa.	Tacaoilo dongor	Ditto	Pissurlem e Onda	Satari	37 of 9-9-1957	5,500
450.	Firm Chowgule & Cia. Ltda., of Margagoa.	Peguaca-Juncho Tembo	Ditto	Tudou	Sanguem	40 of 16-9-1957	11,500
451.	Firm Chowgule & Cia. Ltda., of Margagoa.	Moransoddo Motto	Ditto	Ditto	Ditto	42 of 16-9-1957	13,100
452.	Shri D.B. Bandodkar, of Panaji.	Goteacodlo Cud, etc.	Fe/Mang	Codqui	Satari	43 of 30-9-1957	13,600
453.	Firm Damodar Mangalji & Cia (I) Ltda., of Goa.	Madapor, Moson, etc.	Iron	Oragao	Ponda	44 of 14-10-1957	6,000
454.	Firm Damodar Mangalji & Cia. (I) Ltda., of Goa.	Sancodecho Dando, etc.	Fe/Mang	Cormonem	Sanguem	45 of 14-10-1957	13,500
455.	Hori P. Curchorcar, of Goa.	Chafer, etc.	Iron	Querim	Ponda	47 of 14-10-1957	10,700
456.	Hori P. Curchorcar, of Goa.	Canfendongor, etc.	Fe/Mang	Nirabaga	Sanguem	48 of 14-10-1957	13,700

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
457.	S. Kantilal & Cia. Ltda., of Margao.	Kalledongor	Fe/ Mang	Dongor	Sanguem	50 of 14-10-1957	13,900
458.	Roguvir Sinai Garco, of Agacaim.	Cairik, Colleanchemped, etc.	Iron	Bordem	Bicholim	59 of 9-12-1957	13,900
459.	Tilu Madeva Xete Parcar, of Ponda.	Godeasoddo e outros	Ditto	Calem	Sanguem	60 of 16-12-1957	10,600
460.	Tito Trinidad P. Moraes, of Cuncolim.	Dapotcachem	Fe/ Mang	Curdi	Ditto	61 of 23-12-1957	14,300
461.	Francisco C. Jorge Sequeira, of Goa.	Baucui Connan Dongor, etc.	Iron	Maem	Bicholim	62 of 25-12-1957	12,700
462.	Francisco C. Jorge Sequeira, of Goa.	Vainguinim dongor e outros	Ditto	Vainguinim	Ditto	63 of 25-12-1957	14,000
463.	Vicente Fernandes, of Mercedes	Talichem Molle outros	Ditto	Davem	Satari	1 of 6-1-1958	14,300
464.	Joao Hugo Eduardo Sequeira, of Goa.	DangarvaddoSur aguinchi	Ditto	Ditto	Ditto	2 of 13-1-1958	13,000
465.	Joao Hugo Eduardo Sequeira, of Goa.	Uro dongor e adjacentes	Ditto	Sanvordem	Ditto	3 of 13-1-1958	13,900
466.	Sociedade Marzook & Cadar Ltda., of Vasco da Gama.	Nirancarichi	Ditto	Sonal	Ditto	4 of 13-1-1958	14,300
467.	Caetona Francisco C. de Souza, of Sanguelim.	Vagler e outros	Ditto	Colem	Sanguem	7 of 20-1-1958	13,800
468.	Venctexa Ananta P. Raicar, of Verem.	Cantor e Cantorli, etc.	Iron	Verem	Ponda	8 of 20-1-1958	14,300
469.	Nilconta Jaganata Coulecar, of Goa.	Sera denominaco especial	Ditto	Davem	Satari	10 of 3-2-1958	14,300
470.	Sitarama Atmarama Naique, of Mapusa.	Karidongor e outros	Fe/ Mang	Begalim	Pernem	12 of 10-2-1958	14,300
471.	Shantaram, S. Samat, of Panaji.	Hoticho ondeavoril dongor.	Iron	Ladpem	Bicholim	13 of 24-2-1958	14,100

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
472.	Sociedade Timblo Irmaos Ltda., of Margao.	Gaoteona e Dusri fall	Iron	Codil	Sanguem	14 of 24-2-1958	5,900
473.	Firma Damodar M. (India) Ltda., of Goa.	Masticule nachem Advona	Ditto	Santona	Ditto	15 of 3-3-1958	13,200
474.	Abdul Rajak, Panaji.	Pongrea Holdim	Fe/ Mang	Calm	Ditto	16 of 10-3-1958	14,300
475.	Tomas Caetano de Sousa, of Raia.	Godecoe e tar adjts	Ditto	Ela	Goa	17 of 24-3-1958	13,800
476.	Sripad P. Dhunghat, of Margao.	Capila gaechem Guedd.	Iron	Arvlem	Bicholim	18 of 9-5-1958	14,300
477.	Vivian Coutinho of Margao.	Marsode achem Pal sona	Ditto	Sons Vono liem	Satari	19 of 16-6-1958	9,600
478.	Ramakrishna Bandari, of Goa.	Unia dongor e adjacentes	Ditto	Querim	Ponda	21 of 13-6-1958	14,300
479.	Dorotia E. E. Aldemira, Pereira of Diwar.	Magititem b Mat tidongor	Ditto	Ditto	Ditto	22 of 13-6-1958	14,300
480.	Raguvir Xamba Naique, of Mapusa.	Todguevoril Mordi	Fe/ Mang	Navelim	Bicholim	23 of 13-6-1958	14,200
481.	Viruparapa Basappa, of Margao.	Botvadi e Vorvedeac odil	Iron	Maem	Ditto	24 of 13-6-1958	14,300
482.	Shantilal Kushaldas & Bros., of Margao.	Aralimolacho Tembo	Ditto	Cananguinim	Quepem	27 of 21-7-1958	14,300
483.	Adolfo Patrocinio E. Gomes of Margao.	Batimola e Zemblisoddo	Ditto	Bati	Sanguem	28 of 28-7-1958	12,300
484.	Heramba Ragoba Dolvi, of Pale.	Calguinicho Canno	Fe/ Mang	Pale	Bicholim	30 of 28-7-1958	6,400
485.	Bahol Saunlo Naique Tari, of Sanguem.	Choromoll e adjacentes	Iron	Bati	Sanguem	31 of 28-7-1958	6,000
486.	Firm Shantilal Kushaldas & Bros., of Margao.	Page mol e Saunri-Moll	Ditto	Ugem e Cotarli	Ditto	33 of 11-8-1958	1,000



Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
487.	Daiananda B. Bandorcar, of Goa.	Sorvoi e Ambleanchem Moll	Fe/ Mang	Boma	Ponda	34 of 11-8-1958	14,300
488.	Daiananda B. Bandorcar, of Goa.	Dolcachem Tolop	Iron	Mulgao	Bicholim	35 of 11-8-1958	13,000
489.	Firm V. M. Salgaocar e Irmaos Ltda., of Vasco da Gama.	Foliadon dongor	Ditto	Morlem	Satari	36 of 11-8-1958	14,100
490.	Firm V. M. Salgaocar e Irmaos Ltda., of Vasco di Gama.	Unio de Zamboli	Ditto	Molem	Sanguem	37 of 11-8-1958	14,000
491.	Firm Sesa Goa Ltda., of Goa.	Toleachi add, etc.	Ditto	Arvelem	Bicholim	38 of 11-8-1958	14,300
492.	Firm Sesa Goa Ltda., of Goa.	Ambaeculna	Ditto	Santona	Sanguem	39 of 11-8-1958	13,200
493.	Vassudeva M. Salgaocar, of Vasco da Gama.	Kalascodichem, etc.	Ditto	Latambarcem e sataro Ond-a	Bicholim	40 of 11-8-1958	14,200
494.	Vassudeva M. Salgaocar, of Vasco da Gama.	Durgea pan ou Durgaso	Fe/ Mang	Curpem	Sanguem	41 of 29-8-1958	10,300
495.	Vassudeva M. Salgaocar, of Vasco da Gama.	Padispo-nnos Taria-Voilem, etc.	Iron	Sancor dem	Ditto	42 of 29-8-1958	14,300
496.	Vassudeva M. Salgaocar, of Vasco da Gama.	Coirim olavoril advena	Ditto	Sigao	Ditto	43 of 29-8-1958	8,300
497.	Vassudeva M. Salgaocar, of Vasco da Gama.	Cotgui nem, Vaguriem e Deus uam	Ditto	Melauli	Satari	44 of 29-8-1958	13,500
498.	Vassudeva M. Salgaocar, of Vasco da Gama.	Agapuri xeta	Fe/ Mang	Amona	Bicholim	45 of 29-8-1958	5,000
499.	Firm V. M. Salgaocar e Irmaos Ltda., of Vasco da Gama.	Gulapa slachotemb, etc.	Iron	Melauli	Satari	46 of 29-8-1958	14,200
500.	Caxinata Deu Supto Talaulicar, of Ponda.	Cormolachem Molle Aniotemb	Ditto	Cudnem	Bicholim	48 of 29-8-1958	14,000

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
501.	Firm V. M. Salgaocar e Irmaos Ltda., of Vasco da Gama.	Xedichem Advona	Fe/ Mang	Porie m e podoce m.	Satari	47 of 29-8-1958	13,600
502.	Firm S. Kantilal & Cia Ltda., of Margao.	Paicatem-bo e adjacentes	Iron	Bati	Sanguem	49 of 12-9-1958	4,300
503.	Mohanlal S. Rege. of Quepem.	Cotuevade achi tembo	Ditto	Colam	Ditto	50 of 12-9-1958	4,800
504.	Firm Chowgule and Cia. Ltda., of Marmagoa.	Patea oilo tembo, Co ridongrac hem Palso na e adjacentes	Ditto	Ambeli	Satari	51 of 29-9-1958	14,300
505.	Firm Chowgule and Cia. Ltda., of Marmagoa.	Sastachoa dvo o ter adjts.	Ditto	Navelim Amona	Bicholim	52 of 22-9-1958	13,000
506.	Firm Chowgule and Cia. Ltda., of Marmagoa.	Godemsod-ddo eter adjts.	Ditto	Sigao Colem	Sanguem	53 of 22-9-1958	11,300
507.	Ismail Bin Abdul Latif, of Goa.	Camarali e adjacentes	Ditto	Codar	Ponda	55 of 22-9-1958	4,600
508.	Rodolfo Gomes, of Margao	Tatode, Devichi Rain, etc.	Ditto	Darban dora	Sanguem	59 of 29-9-1958	12,500
509.	Mineria Pro-metedo-ra Ltda., of Natorlim.	Bonquitem ba	Ditto	Vichundrem	Ditto	66 of 17-10-1958	14,200
510.	Vassudeva P. P. Velguencar, of Curchorem.	Madtudade ter, adjts.	Ditto	Nirancal	Ponda	67 of 17-10-1958	5,100
511.	Firm Chowgule & Cia. Ltda., of Marmagoa.	Godamsod-do Goule vadd, etc.	Ditto	Sigao	Sanguem	70 of 24-11-1958	8,700
512.	Firm Chowgule and Cia. Ltda., of Marmagoa.	Deunacho Dongor e ter adjts.	Ditto	Sanvordem	Satari	71 of 28-11-1958	8,200
513.	Firm Chowgule and Cia. Ltda., of Marmagoa.	Aldonaveddi e ter adjts.	Ditto	Maem	Bicholim	73 of 28-11-1958	14,300
514.	Gangadhar Narsingdas Agrawal, of Margao.	Sem deno Minacao especial	Ditto	Navelim	Ditto	74 of 28-11-1958	14,100

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
515.	Jaganata Ganecar, of Goa.	Cupadongor adam tembo, etc.	Iron	Sancordem	Sanguem	75 of 22-12-1958	14,000
516.	Firm Shantilal Kushaldas & Bros., of Margao.	Novelim dar e ter adjts	Fe/Mang	Arvalem	Bicholim	76 of 26-12-1958	5,500
517.	Vassudeva Panduronga Velguencar, of Curchorem.	Morancho tembo	Iron	Sarvona	Ditto	1 of 9-3-1959	11,000
518.	Ramakanta Rajarama Panguincar, of Margao.	Datachem Fatrimola, etc.	Fe/Mang	Sangordem	Satari	3 of 23-3-1959	8,500
519.	D. Maria Georgina Correia M.e. Lopes of Goa.	Loban Molo	Iron	Poriem	Ditto	4 of 6-4-1959	12,500
520.	Rama Nilu Naique of Carambolim.	Bindimo la e ter adjts	Mang	Betqui	Ponda	5 of 27-4-1959	7,700
521.	Pundolica Poi Vernencar of Mercedes (c/o Manibai P. Varekar).	Ondolo e terrenos adjts.	Iron	Darbandora	Sanguem	7 of 9-5-1959	4,100
522.	Sripada Gopinata Carco of Margao.	Marvan dega e ter adjts	Ditto	Ditto	Ditto	8 of 9-5-1959	12,900
523.	Xembu Govinda Sinai, Cuvelcar, of Goa.	Vatoli Mordi, etc.	Fe/Mang	Curdi	Sanguem	11 of 9-5-1959	3,400
524.	Ranum Dottu P. Loundo, of Goa.	Damonehemcho advo e ter adj.	Iron	Damocem Guleli	Satari	14 of 9-5-1959	10,300
525.	Ranum Dottu P. Loundo, of Goa.	Santone soddo e ter adjts.	Ditto	Advoi Paddoli	Ditto	15 of 9-5-1959	10,100
526.	Firm Damodar Mangalji & Cia. Ltda., of Goa.	Cott e ter adjts.	Ditto	Betqui	Ponda	16 of 9-5-1959	9,600
527.	Jaganata C. Portabo Mambro, of Mapusa.	Gantcarach dongor	Ditto	Bordem	Bicholim	17 of 9-5-1959	7,200
528.	Xarachandra J. Zarapcar of Mapusa.	Querem Kapreacho Tan Deugui	Mang	Chorao	Goa	18 of 9-5-1959	6,200

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
529.	Panduronga Sinai Garco of Margao.	Mortimolavoril soddo e teri adjacentes	Iron	Conquirem	Satari	21 of 9-5-1959	12,500
530.	Tulxides Madeva Xete Deulcar of Calem.	Deugotimola, Pilagal, Gogala etc.	Ditto	Maulinguem	Sanguem	22 of 8-6-1959	11,700
531.	Vinaeca Naique, of Margao.	Carada, Binditemba, etc.	Ditto	Codar	Ponda	24 of 8-6-1959	13,400
532.	Antoni F. Querino Gomes of Cavellossim.	Margalicho soddo etc.	Ditto	Calam	Sanguem	29 of 29-6-1959	14,300
533.	Narahari Siurama X. Narvencar of Goa.	Era Venganavoril Mordi	Fe/ Mang	Molcor nem	Quepem	30 of 29-6-1959	11,500
534.	Narahari Siurama X. Narvencar of Goa.	Ambeadeoc e out ros ter adj.	Iron	Santona Rumbrem	Sanguem	31 of 29-6-1959	13,000
535.	Sripada A. S. Sanvo Sanvordencar of Curchorem.	Tolichem advona e ter adjts.	Ditto	Bandoli Codli	Ditto	33 of 29-6-1959	10,400
536.	JoaquimMilagres Piedade Dias of Goa.	Cott e parte de Chinchecho Soddo etc.	Ditto	Priol	Ponda	35 of 29-6-1959	14,300
537.	Mucunda Sazu S. Salelcar of Sanguem.	Butermola Antre mola Dudemol etc.	Ditto	Curdi	Sanguem	36 of 29-6-1959	13,800
538.	Firm V. S. Dempo & Cia. Ltda., of Goa.	Rajabaga e terrenos adjacentes	Fe/ Mang	Cananguinim (Cola)	Canacona	37 of 29-6-1959	14,300
539.	Shantilal Kushaldas & Bros. Ltd., of Margao.	Duriamodi e terrenos adjacentes	Ditto	Antoriem	Sanguem	38 of 29-6-1959	11,000
540.	Sociedade Mineira Explore dora of Sanguem.	Cargal Tervole Santonamorbi, etc.	Ditto	Muguli	Ditto	43 of 31-8-1959	14,300
541.	Narahari Siurama X. Narvencar of Goa.	Mata Nacional, Talsai, etc.	Ditto	Curdi	Ditto	44 of 31-8-1959	10,500
542.	Firm Mineira Nacional Ltda., of Margao.	Pedicho soddo e Bomachem Vadio soddo	Iron	Boma e Cunooliem	Ponda	47 of 21-9-1959	12,200

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
543.	Xec Ayub, of Sanguem.	Vagulped ou Vaguemor di e ter adj.	Iron	Curdi	Sanguem	49 of 21-9-1959	3,100
544.	Bascora Saguna Corpe of Valpoi.	Fofande, Cuzreacho tembo Zori oilo dongor e ter adjts.	Fe/ Mang	Massordem	Satari	50 of 21-9-1959	9,300
545.	Caximo Can Moraji Can of Margao.	Pondichi Mat e golxi Dhat, etc.	Iron	Anmona	Bicholem	52 of 21-9-1959	7,100
546.	Manoharlal Damodar of Goa.	Oiteiro Tolto e adjacentes	Ditto	Att. Estavan	Goa	54 of 21-9-1959	4,600
547.	Sociedade Lithoferro Ltda., of Mapusa.	Camanchem tembo e ter adjts.	Ditto	Pissusurlem	Satari	57 of 27-9-1959	14,300
548.	Sociedade Lithoferro Ltda., of Mapusa.	Matiecho donger e eter adjts.	Ditto	Mololem	Sanguem	58 of 27-9-1959	14,300
549.	Ramcrisna Dattu Porab Loundo of Panaji.	Karut Umola panorcem Anio temb, etc.	Ditto	Cudnem e e Navelim	Bicholem	59 of 27-9-1959	14,200
550.	Firm S. Kantilal & Cia. Ltda., of Margao.	Poini Salauli e ter adjacentes	Ditto	Selailauli	Sanguem	62 of 28-9-1959	12,500
551.	Firm Sesa Goa Ltda., of Goa.	Santona Vadi Soddo e ter. adjts.	Ditto	Santona	Ditto	64 of 28-9-1959	14,100
552.	Sociedade S. Kantilal & Cia. Ltda., of Margao.	Dignem soddo Gantonamola	Ditto	Curdi	Ditto	65 of 28-9-1959	13,900
553.	Firm S. Kantilal & Cia Ltda., of Margao.	Gogol e Galli sorod	Ditto	Cumbari	Ditto	68 of 28-9-1959	3,300
554.	Mohanlal Vassudeva Salgaocar, of Vasco da Gama.	Govindachi Gatti e ter adjts.	Ditto	Fatorpa	Quepem	70 of 28-9-1959	14,300
555.	Lidia Bolinda Simoes, of Goa.	Edumolavoril dongri ou Cancuta	Fe/ Mang	Netorlim	Sanguem	71 of 28-9-1959	5,700

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
556.	Manohar Sinai Quirtonim, of Margao. .	Sem denomina-cao especial	Iron	Colomba	Sanguem	72 of 28-9-1959	14,300
557.	Xarachandra Janardana Zarapoar, of Mapusa.	Bomacanto Dob e Matarimoli Deuguimol	Mang	Malauli e Agolte	Satari Sanguem	73 of 28-9-1959	7,400
558.	Lidia Belinda Simoes, of Goa.	Devabaga e ter adjts.	Iron	Caurem	Quepem	74 of 28-9-1959	11,900
559.	Rauji Raia Quirtonim, of Goa.	Simeacha Molavoril dongor, etc.	Ditto	Guleli	Satari	76 of 7-10-1959	11,000
560.	Lidia Belinda Simoes, of Goa.	Musfodavoril Mordi e ter adjts.	Fe/ Mang	Maina	Quepem	77 of 13-10-1959	13,600
561.	Firm Sesa Goa Ltda., of Goa.	Casulem Casuleancho Condo, etc.	Ditto	Sancordem	Sanguem	78 of 13-10-1959	9,300
562.	Firm Sesa Goa Ltda., of Goa.	Vagacho dongor Marseanglacho, etc.	Iron	Xelopa	Satari	79 of 7-10-1959	14,200
563.	Jaising Maganlal, Panaji.	Careamol	Ditto	Pirla	Quepem	80 of 16-11-1959	14,200
564.	Naracinva Purshottam Suquercar, of Margao.	Coladongor	Fe/ Mang	Piliem	Sanguem	81 of 16-11-1959	10,400
565.	Loximona Porobo' Concar, of Margao.	Doro ou Camprempeda	Iron	Cuncolliem	Ponda	82 of 30-11-1959	13,200
566.	Vassudeva Madeva Salgaocar, of Vasco da Gama.	Arunem e Vandimal-xeucar	Mang	Poriem e Moriem	Satari	83 of 14-12-1959	12,100
567.	Krisna Vamona Keni of Goa.	Vissanvarshi Dhat etc.	Fe/ Mang	Cuxirem	Ditto	84 of 14-12-1959	6,700
568.	Loximona Concar, of Margao.	Pimplamola Chmeterichem advona Datrem	Iron	Dabal	Sanguem	85 of 14-12-1959	6,300
569.	Tulxidas Madeva Deucar, of Calem.	Santona codil Raim, etc.	Ditto	Sircodem de Calem	Ditto	3 of 18-1-1960	14,000
570.	S. Kantilal & Cia. Ltda., of Margao.	Matas de Sida	Ditto	Salauli	Ditto	5 of 29-1-1960	13,500

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
571.	Sesa Goa Ltda., of Goa.	Nagonem Borod	Iron	Colem	Sanguem	6 of 29-1-1960	9,600
572.	Sesa Goa Ltda., of Goa.	Bag Moitem de Palvel	Ditto	Advolpale e Assonora	Bicholim Bardes	7 of 5-2-1960	14,300
573.	Loximona Crisna Saunto, of Ponda.	Sem denominacao especial	Fe/Mang	Codar	Ponda	8 of 5-2-1960	14,100
574.	Sociedade Timblo Irmaos Ltda., of Margao.	Cormolcantem	Iron	Colem Sigao	Sanguem	10 of 22-2-1960	10,700
575.	Rodolfo Gomes, of Margao.	Labala ou Dabala	Fe/Mang	Dabal e Nicancal	Ponda	12 of 22-2-1960	10,400
576.	Ananta Poi Polondicar of Margao.	Sem denominacao especial	Iron	Sircodem de Calem	Sanguem	11 of 22-2-1960	7,300
577.	Romeo lamartinho Gomes, of Margao.	Piliem e Ocambo	Ditto	Darbandora	Ditto	13 of 22-2- 1960	11,400
578.	Firm Damodar Mangalji Cia. Ltda., of Goa.	Hoddo Codem Bindisodo	Ditto	Cormonem Calem	Ditto	15 of 29-4- 1960	14,300
579.	V. S. Dempo & Cia. Ltda., of Goa.	Gorbaim Golachotembe	Ditto	Navelim e Surla	Bichoiim	17 of 29-4-1960	10,100
580.	S. Kantilal & Cia. Ltda., of Margao.	Madatembo e Toliyetembo	Ditto	Bati	Sanguem	20 of 17-6-1960	13,300
581.	Esvonta Govinda X. Verencar of Colem.	Cordaho Voll, Tiptachi Gali	Fe/Mang	Revora	Bardez	22 of 17-6-1960	3,900
582.	Raguvir P.Pissurlekar of Mapusa.	Bindichi Goll	Iron	Vagalem	Satari	23 of 17-6-1960	11,600
583.	Shantilal Kushaldas & Brothers Ltd., of Margao.	Tancamolavoilo soddoo	Ditto	Quirlapale	Sanguem	24 of 17-6-1960	4,200
584.	Rauji Raja Sinai Quirtonim of Goa.	Cunneatulea Xentatulo	Fe/Mang	Netorlim	Ditto	25 of 20-6-1960	9,500
585.	Damodar Mangalji & Cia. Ltda., of Goa.	Teramola e Bandora tembo	Iron	Codli	Ditto	26 of 22-8-1960	14,300
586.	Shantilal Kushaldas & Bros. Ltd., of Margao.	Goinchem Molan Cassal Gali	Fe/Mang	Curpem	Ditto	1 of 9-1-1961	4,700

Sl. No.	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Amount (in Rs.)
				Village	Taluka		
1	2	3	4	5	6	7	8
587.	Xembu Govinda Sinai Cuvelcar of Goa.	Pelebata e outros	Iron	Orgao e Tiurem	Ponda	3 of 10-2-1961	6,400
588.	Panduronga N. Sanvordencar, of Sanvordem.	Sircodem Culna	Ditto	Sircodem	Sanguem	4 of 24-8-1961	8,100
589.	Gangadhar Narsingdas Agrawal, of Margao.	Borchem mordi	Fe/ Mang	Maina	Quepem	6 of 24-8-1961	14,300
590.	Cosme Simeao Moraes, Cuncolim.	Satiasmoli e Dongri	Iron	Maina e Colombo	Ditto Sanguem	7 of 30-8-1961	13,900
591.	Bhaskar Hari Dalvi Pale.	Madachem bata	Ditto	Pale	Bicholim	8 of 30-8-1961	9,300



THE SECOND SCHEDULE

[See sections 4(2), 6, 7 and 9(I)]

DETAILS OF MINING CONCESSIONS ABOLISHED AND DECLARED AS MINING LEASES ON AND FROM A DATE  
SUBSEQUENT TO THE APPOINTED DAY

Sl. No	Name of the concession holder and his residence	Denomination of the mine	Nature	Situation		Number and date of title	Date of abolition and declaration of any mining lease	Amount (in Rs.)
				Village	Taluka			
1	2	3	4	5	6	7	8	9
1.	Georgina Filomena de Figueiredo, of Loutulim.	Predico Oiteiral do Estado e Outros	Fe/Mang	Colem	Sanguem	2 of 11-7-1963	12-7-1963	11,200
2.	Vassudeva Guiri Quenim, of Goa.	Culnasodd e outros	Iron	Bali	Quepem	3 of 11-7-1963	12-7-1963	11,200
3.	Firma Minería Nacmol Ltd., of Margao.	Vagmoloi Perisodo	Fe/Mang	Curdi	Sanguem	4 of 11-7-1963	12-7-1963	8,200
4.	Firma Minería Nacinal Ltd., of Margao.	Namosmodi	Ditto	Ditto	Ditto	5 of 11-7-1963	12-7-1963	9,500
5.	Companhia Minería Progresso limitada, of Sanguem.	Morga Foncul ou Chicolmolo	Ditto	Vichundrem	Ditto	6 of 10-8- 1963	11-8-1963	11,600